



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/7/2015 FIXED	RAJEEB KALITA Versus THE STATE OF ASSAM AND 16 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	MR. K N CHOUDHURY SR. ADV.(R-14-17) MR D J DAS MR. D NATH, SGA, ASSAM MR. B. CHOUDHURY,SC, PWD(R10) SC, GHC(R8-9)
2	WP(C)/3126/2015	UNION OF INDIA and ANR. Versus M.E.S. NO 214326 HSRI BISHWAJIT HAZARIKA	MR.S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I) MR.H K DAS MRS.S BORA ASSTT.S.G.I.	
3	PIL/43/2022	BIBHASH PATHAK Versus THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM
4	PIL(Suo Moto)/6/2023	XXXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA, SR. ADVOCATE MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3
5	I.A.(Civil)/2886/2023 in WA/15829/2019	SRIPUR PHULBARI VENTURE LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU SC. SSA MR. S BORAH
	WITH WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS		
6	PIL/3/2024 FIXED	DIPAK BORA Versus THE STATE OF ASSAM AND 6 ORS	MR R P SHARMA MR. P N SHARMA MR R DHAR MR N N UPADHYAYA	SC, HIGHER EDU MR. N NATH (r-3,4) MR N TALUKDAR (r-3,4) MR. B B KAKATI MS D BORUAH (r-3,4)
7	PIL/29/2024 FIXED	RUPAM BORBORAH Versus THE STATE OF ASSAM AND 71 ORS	MR. R SHARMA MISS R A CHOUDHURY	GA, ASSAM MR. M K HUSSAIN (R-70) MRS. S Y AHMED (R-70) MS. F H AHMED (R-70) MR. M ALOM(R-70)
8	WA/187/2024 CAVT. NO.05212/024, FIXED	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
	WITH I.A.(Civil)/1698/2024 in WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR

9	WA/193/2024 FIXED	THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) Versus PAWAN KUMAR GARG	MR. S C KEYAL	
	WITH I.A.(Civil)/1792/2024 in WA/193/2024	THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) Versus PAWAN KUMAR GARG	MR. S C KEYAL	
10	WA/219/2024 FIXED	DEFODIL DAS AND 3 ORS Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 9 ORS	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM
11	Cont.Cas(C)/335/2024	ABUTALHA MD SAMSUZZUHA Versus SURANJANA SENAPATI , ACS	MR. T K BHUYAN MR A ALI MS. M KHATUN	
12	I.A.(Civil)/1138/2024 in WA/1213/2024	THE STATE OF ASSAM AND ANR Versus RAMEN KR SARMA AND 41 ORS	MR. R MAZUMDAR SC, EDU	MR. I CHOWDHURY SR ADV MR B CHOWDHURY W AHMED
	WITH WA/1213/2024 (Filing Number)	The State Of Assam Versus Ramen Kr Sarma	RAJESH MAZUMDAR	
13	I.A.(Civil)/1482/2024 FIXED in WA/119/2024	MUBARAQUE HUSSAIN, Versus THE STATE OF ASSAM AND 7 ORS	MR. R C DAS MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM
	WITH WA/119/2024	MUBARAQUE HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. R C DAS MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM
14	I.A.(Civil)/1709/2024 in WA/5791/2024	UNION OF INDIA AND ANR Versus MANUJ PAIT AND 152 Ors	MR H GUPTA	GA, ASSAM MR J C GAUR (r- 1,6,20,21,55,66,68,72,89,93,117,140,142,144) MR D SAIKIA (r- 1,6,20,21,55,66,68,72,89,93,117,140,142,144) SC, REVENUE
	WITH WA/5791/2024 (Filing Number)	The Union Of India And Ors Versus Manuj Pait And 152 Ors	HAREESH GUPTA	
15	I.A.(Civil)/1785/2024 in WA/6387/2024	LAKHYAJYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI MR. B BISHAYA C. DEKA	GA, ASSAM SC, SEC. EDU.
	WITH WA/6387/2024 (Filing Number)	LAKHYAJYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS G	MR. B K GOGOI	
16	I.A.(Civil)/2000/2024 in WA/776/2024	THE UCO BANK AND ORS Versus M/S INDRAPRASTHA COLD STORAGE AND ANR.	MR. M SHARMA MR P AGARWAL MR H K SARMA	
	WITH WA/776/2024 (Filing Number)	THE UCO BANK AND ANR. Versus M/S INDRAPRASTHA COLD STORAGE AND ANR. F	MR H K SARMA	
17	I.A.(Civil)/2002/2024 in WA/7443/2024	DILBAR ALI Versus KISMAT ALI AND 2 ORS.	MR. R ALI MR M SHELIM	GA, ASSAM SC, REVENUE
	WITH WA/7443/2024 (Filing Number)	DILBAR ALI Versus KISMAT ALI AND 2 ORS A	MR. R ALI	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
18	PIL/38/2024	PRADIP CHANDRA CHOUDHURY AND 64 ORS Versus THE UNION OF INDIA AND 10 ORS	MR. K KALITA MR. A D CHOUDHURY N GAUTAM MR H KALITA MR. P K SAIKIA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC
19	WA/215/2024 CAVT. NO.04372/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus PRANJAL DUTTA AND 3 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR. S DIHINGIA FOR CAVEATOR

20	WA/218/2024 B/O	M/S H R ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MR B B NARZARY MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM SC, FINANCE
21	WP(C)/3523/2024	UNION OF INDIA AND ANR Versus SMTI BEENA DEWRI AND 10 ORS.	MR. R K TALUKDAR (SC, IA AND AD)	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
22	WA/212/2024 CAVT. NO.05282/024,	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
	WITH I.A.(Civil)/1971/2024 in WA/212/2024	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
23	WA/216/2024	AINESWARI PATIR Versus THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU SC, FINANCE
24	WA/220/2024	THE GAUHATI HIGH COURT AND 2 ORS Versus HASNINE ALAM AND 3 ORS	MR H K DAS	SC, AG (A AND E) MS. D GHOSH (P-1) MS N DEKA (P-1) MS H BETALA (P-1) MS A HUSSAIN (P-1) MR I CHAKMA (P-1) MR. S. K. CHAKMA (P-1) MR A.K. HAJONG (P-1) SC, FINANCE
	WITH I.A.(Civil)/2068/2024 in WA/220/2024	THE GAUHATI HIGH COURT AND 2 ORS Versus HASNINE ALAM AND 3 ORS	MR H K DAS	SC, AG (A AND E) MS. D GHOSH (P-1) MS N DEKA (P-1) MS H BETALA (P-1) MS A HUSSAIN (P-1) MR I CHAKMA (P-1) MR. S. K. CHAKMA (P-1) MR A.K. HAJONG (P-1) SC, FINANCE
25	WA/222/2024	RAJPAL SINGH Versus UNION OF INDIA AND 4 ORS	MR. M DUTTA MR. M DUTTA MR. N BARDOLOI	MR. B CHAKRAVARTY(R-1)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
26	WP(C)/1648/2022	THE UNION OF INDIA AND 3 ORS. Versus MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
27	WP(C)/4764/2022	SHAH SYED AHADUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	MR. T J MAHANTA, SC, GAUHATI HIGH COURT GA, ASSAM
28	WP(C)/7498/2022	GHOSHITO YEPHTO AND 34 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
29	PIL/5/2024	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
	WITH PIL/66/2023	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
31	WA/100/2024	KHUDEJA BEGUM Versus SALEHA BEGUM LASKAR AND 7 ORS.	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS SC, SEC. EDU. FOR CAVEATOR

32	WITH WA/355/2023	KHUDEJA BEGUM Versus SALEHA BEGUM AND 5 ORS. A	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA SC, SEC. EDU. SC, FINANCE FOR CAVEATOR
33	WA/121/2024	DIBYAJYOTI BORAH AND 6 ORS Versus THE STATE OF ASSAM AND ANR B	MR. S BANIK MR A CHAKRABORTY MS F BEGUM	MR. D GOGOI, ADV. FOREST DEPTT.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
34	C.Ex.App./3/2023	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	MR. S SHARMA
35	PIL/56/2023 FIXED	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC
HEARING				
36	PIL/70/2022	RENSING BEY Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM MR. K K PARASAR (r-3) DY.S.G.I. SC, K A A C
37	WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MR. S C KEYAL MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	WITH I.A.(Civil)/36/2022 in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	
38	WA/226/2022	MEENAKSHI SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	GA, ASSAM MR. S D PURKAYASTHA (r-6) MS. S PHUKAN (r-6) SC, SEC. EDU.
39	WP(C)/1203/2022	SABITA PHUKAN MAJUMDAR AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4) MR D SAIKIA, AG, ASSAM SC, INCOME TAX
40	ITA/10/2023	KOMAL KUMBHAT Versus PRINCIPAL, COMMISSIONER OF INCOME TAX,	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024

10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,17th July 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4903/2023 CAVT. NO.07622/023,	DR SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 7 ORS	MRS. K BARPUZARI MR. A CHAMUAH	SC, HIGHER EDU MR. U K NAIR MR H K DAS (r-3) MR A CHAKRABORTY (r-3) MR N K SARMA (r-3) FOR CAVEATOR SC, G U
2	WITH WP(C)/292/2023	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH MR H BETALA MR C KUMAR B DAS MR. C DAS	MR. U K NAIR (r-3) MS. S SARMA (R-5) MS. L DAS (r-3) MR H K DAS (R-3) MS. N M DEKA (R-5) MR. M P SARMA (r-3) MR A CHAKRABORTY (R-3) MS N NEWME MR N K SARMA (R-3) SC, EDU SC, G U
3	WITH WP(C)/609/2023 CAVT. NO. 00992/023,	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH B DAS MRS. K M TALUKDAR	SC, HIGHER EDU MR. U K NAIR MS. S SARMA MR H K DAS (r-3) MS. N M DEKA MR. M P SARMA MR. N D SARMA (R-4) MR. A BORO MR A CHAKRABORTY (r-3) MR. ARIF AHMED (R-4) MR N K SARMA (r-3) FOR CAVEATOR SC, G U
4	WP(C)/5089/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
	WITH I.A.(Civil)/3002/2023 in WP(C)/5089/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U

5	WP(C)/7337/2023	SHEULY LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
6	WP(C)/644/2024 FIXED	NILA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MS. N M DEKA (R-5) Ms. R. R. BORAH (R-5) SC, SEC. EDU.
7	WP(C)/947/2024 FIXED	MD. IMRAN CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
8	WP(C)/1557/2024 FIXED	AZMAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	SC, ELEM. EDU GA, ASSAM
9	WP(C)/2845/2024 FIXED	MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, SEC. EDU.
10	WP(C)/3067/2024	PRASANNA SWARGIARY AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU. SC, FINANCE
11	WP(C)/3074/2024 FIXED	ANATH CHANDRA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S Ali MD S HUSSAIN	SC, SEC. EDU. SC, BTC
WITH				
12	WP(C)/1025/2024	ANATH CH ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, SEC. EDU. SC, BTC
13	WP(C)/3102/2024 FIXED	SABDUL MOTLEB ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, SEC. EDU. SC, SSA SC, FINANCE DEPTT.
14	WP(C)/3521/2024	NABA KUMAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. M DUTTA MS S DEV	SC, HIGHER EDU SC, TREASURY SC, FINANCE
15	WP(C)/3522/2024	NABA KUMAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 18 ORS	MR. M DUTTA MS S DEV MR. N BARDOLOI	SC, AG SC, SEC. EDU. SC, FINANCE
16	WP(C)/3529/2024	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
17	WP(C)/3533/2024	SANJIB DAS Versus THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S BISWAS MR. S DUTTA MR S DUTTA MS D DEVI	SC, HIGHER EDU

ORDER (STAY VACATING)

18	I.A.(Civil)/734/2024 FIXED in WP(C)/194/2022 WITH WP(C)/194/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. A K BARUAH MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
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ADMISSION

19	WP(C)/4491/2021 PART HEARD	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
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20	WP(C)/2847/2019 FIXED	SANKAR RANJAN PAUL Versus THE STATE OF ASSAM AND 7 ORS.	MS. N SHYAMAL MR. U K NAIR	DR. B AHMED (R-5) MR. M K CHOUDHURY (r-5) MR. N HAQUE (R-5) MR. A BARKATAKI (r-5) MR. I ALAM (SC, NCTE, R-8) MR K UDDIN (R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA MR M HUSSAIN MR. C BHATTACHARJEE (SC, SECONDARY EDU. DEPT.)
	WITH			
21	WP(C)/4225/2019	SANKAR RANJAN PAUL Versus THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. D NANDI MR. U K NAIR MR. S K DAS MR. M P SARMA	MS P SARMAH SC, SEC. EDU.
22	WP(C)/2214/2020 B/O	GOBINDA CH DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA	MR. S P DEKA MR. S P DEKA MR S M T CHISTIE,SC, SEC. EDU. DEPTT MR. B GOGOI, SC, FINANCE DEPTT.(R-8,9) MS. A DAS MS. A DAS MR A DUTTA MR A DUTTA SC, EDU MS. M LAHKAR
23	WP(C)/6860/2021 FIXED	KAMALA KANTA LAHARY Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR B R BRAHMA	GA, ASSAM SC, BTC SC, EDU
24	WP(C)/539/2023	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG MR S M T CHISTIE SC, SEC. EDU.
25	WP(C)/667/2023 FIXED	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1094/2023 in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	WITH			
26	WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH			
27	WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
28	WP(C)/1513/2023 FIXED	TARANI BAISHYA @ TARANI KANTA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR H BARUAH MR P P PHUKAN	SC, HIGHER EDU
29	WP(C)/335/2024 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE

30	WP(C)/760/2024 FIXED	RITU KUMAWAT Versus ASSAM COUNCIL OF MEDICAL REGISTRATION AND 3 ORS	MS P AGARWAL MR. B J DAS MS. N CHOUDHURY	MR. D K BAIDYA (SC, NMC) SC, HEALTH
31	WP(C)/1395/2024 FIXED	TUHIN AHMAD SHUBHA Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU
32	WP(C)/1469/2024 FIXED	ARCHANA PHUKAN @ ARCHANA PHUKON GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR A GOHAIN	SC, ELEM. EDU MR. B K DAS (R-6) MR H P GUWALA (R-6) H P NEOG (R-6)
33	WP(C)/1779/2024 FIXED	AMIKAR ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. R MAJUMDAR MS A DAS MS. U NANDA MS. J GHOSH	SC, ELEM. EDU GA, ASSAM MR. R ALI (R-6) MR M Z SHAH (R-6) MR. MUSTAFA HUSSAIN (R-6)
34	WP(C)/2426/2024 FIXED	LAKHIMAI BHAGAWATI Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG MR B DEORI SC, FINANCE
WITH				
35	WP(C)/2403/2024	MOHAN CH KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) MR B DEURI, G.A ASSAM MR B DEORI SC, FINANCE
36	WP(C)/2617/2024 B/O	SIBESWAR DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR D C NATH MR. M MONDAL	SC, AHSEC SC, SEC. EDU.
37	WP(C)/3127/2024 FIXED	SUBRATA CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MR R A AHMED MR M AHMED N NATH	SC, SEC. EDU. SC, BTC
38	WP(C)/3224/2024 FIXED	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
39	WP(C)/3264/2024 FIXED	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
40	WP(C)/3265/2024 FIXED	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
41	WP(C)/3294/2024 FIXED	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
42	WP(C)/3298/2024 FIXED	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
ORDERS				
43	WP(C)/1672/2017	RINA PHUKAN DUTTA Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
44	WP(C)/1716/2017	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE

45	Cont.Cas(C)/491/2019 FIXED	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5)
46	Cont.Cas(C)/163/2020 FIXED	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
WITH				
47	Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN
48	Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.
WITH				
49	Cont.Cas(C)/366/2020	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
50	Cont.Cas(C)/480/2021	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.
51	Cont.Cas(C)/214/2022 FIXED	BILAYET HUSSAIN Versus SMTI. MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. N J KHATANIAR MR. U SARMA
52	Cont.Cas(C)/169/2023 B/O	DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. P J PHUKAN
53	Cont.Cas(C)/590/2023 FIXED	JAJNESWAR NATH Versus NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR B DEURI MS. U HAZARIKA MS. D. DEVI	MR. D SAIKIA (R2) MR. U SARMA (R2) MR B DEURI (r-3) MR B KAUSHIK (R2)
54	WP(C)/6145/2023 FIXED	JARJINA YASMIN ANSARI Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA D BARUAH	SC, ELEM. EDU MR. A K AZAD (R-8) MR. S R BARBHUIYA (R-8) MR M HUSSAIN (R-8) MR. T AHMED (R9) MS S DAS (r-7)
55	WP(C)/6411/2023 FIXED	SMTI. ANMONA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR B K BORAH P. BORAH MR. H S BORAH	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
56	WP(C)/469/2024 B/O	CHAND MAHAMMAD Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	SC, SEC. EDU.
57	WP(C)/2884/2024 FIXED	KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU

58 **WITH**
[WP\(C\)/1941/2024](#) THE GOVERNING BODY OF KHERAJKHAT COLLEGE **Versus** MR. I H SAIKIA
MR. B BORAH
MR. K KALITA
MR K KASHYAB
MS L HMAR SC, HIGHER EDU
THE STATE OF ASSAM AND 3 ORS

WITH
[I.A.\(Civil\)/1811/2024](#) DR. KALPANA GOSWAMI, MR. S P SHARMA SC, HIGHER EDU
in [WP\(C\)/1941/2024](#) **Versus**
THE STATE OF ASSAM AND 3 ORS

HEARING

59 [WP\(C\)/3872/2023](#) PROF. DR. ISHRAT HUSSAIN MR H RAHMAN MR. K N CHOUDHURY (r-
FIXED **Versus** MR I HASIEB 1,2)
THE VICE CHANCELLOR, NATIONAL LAW DR. N BAROOAH (r-1,2)
UNIVERSITY AND JUDICIAL ACADEMY, MR. R M DEKA (r-1,2)
ASSAM (NLUJAA) AND 2 ORS MS P AGARWAL
MR. D J DAS (r-1,2)
MS N MAHANTA (r-1,2)
N GAUTAM (r-1,2)
SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1084/2018	SAIDUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	M. HOSSAIN (R-2) PP, ASSAM
2	CRL.A(j)/78/2020 WITH LCR 5 FILES	TARAK BORO Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
3	Crl.Rev.P./38/2021 WITH LCR 4 FILES	DALIM GOGOI @ DALIM KUMAR GOGOI Versus SMTI. CHANDRA PRAVA DAS	MR. K M HASSAN	MR. T BARUAH (R-1) MR H BEZBARUA (R-1) MR. P BOIRAGI (R-1) MR. S J SARMAH (R-1)
4	Crl.Rev.P./268/2021 WITH LCR 1 FILE	MONIKAMOYEE DAS @ MONIKA DAS Versus RAJDEEP KARMAKAR	MRS M D CHOWDHURY MS. R K SAINI	MS. R CHOUDHURY MR D. CHAKRABORTY
5	Crl.Pet./433/2021 WITH LCR 2 FILES	GUNJA DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S BANIK MR. M K RONGPI A N HUSSAIN	MS. S KHANIKAR (R-2) MS H TERANGPI (R-2) MR. D GOGOI MR. R BORA PP, ASSAM
WITH				
6	Crl.Pet./361/2021	GUNJA DUTTA Versus THE STATE OF ASSAM	MR. S BANIK	MS. S KHANIKAR (R-2) MS H TERANGPI (R-2) PP, ASSAM
7	Crl.Rev.P./527/2022 WITH LCR 2 FILES	TRAILOKYA KR. DAS Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MS. P DAS	MR. R K MALAKAR (r-2) MR. B. DAS MS. S R DEVI (r-2) MRS H KALITA (r-2) PP, ASSAM
8	Crl.Rev.P./314/2023	MRIDUL JYOTI DEKA Versus HIMANI TALUKDAR	MR P UPADHYAY MR A UPADHYAY	MS F BEGUM MS P DASGUPTA MR S PAUL
9	Crl.Pet./329/2023 WITH LCR 2 FILES	GOLAP HUSSAIN KHAN Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. B K MAHAJAN (R-2) MR. A CHAUDHURY (R-2) MR. P K DAS (R-2) MR. D BORA (R-2) MR. N MAHAJAN (R-2) PP, ASSAM

10	WITH Crl.Pet./819/2023	GOLAP HUSSAIN KHAN Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR H A AHMED MR N ISLAM MS P BANIA MR. M U E BHUYAN	MR. B K MAHAJAN (R-2) MR. A CHAUDHURY R-2) MR. P K DAS R-2) MR. D BORA R-2) MR. N MAHAJAN R-2) PP, ASSAM
11	Crl.Pet./476/2023 WITH LCR 1 FILE	MERINA ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. J LASKAR	MR. K K DEY (r-2) MR V K BAROOAH (r-2) PP, ASSAM
12	Crl.Pet./493/2023 WITH LCR 1 FILE(SCANNED COPY)	UNION OF INDIA Versus PRITAM SINGH	MR. S C KEYAL	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY
13	Crl.Pet./43/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	M/S NEST FARM AND 4 ORS Versus CHANDA DEVI DUGAR	MR. M TALUKDAR MS. M TALUKDAR MR. P P DUTTA	MR. S K AGARWAL MS. M AGARWAL
14	Crl.Pet./737/2024 FIXED	BANAJIT PATWARI AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
ORDERS				
15	Crl.A./203/2012 WITH LCR 2 FILES	SANJOY DAS Versus DHIRAJ KR DAS and ANR,	MR.P DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	PP, ASSAM
16	Crl.A./175/2017 WITH CLR 2 FILES	MOHAMMAD RAFI Versus MD SHAHID AHMED and ANR	MR.B K KAR MR.R BORAH MS.D KALITA MR. K P PATHAK(AMICUS CURIAE) MRS.J CHAKRABORTY	MRS DIPANJALI BORPUJARI (R-1 & 2)
17	CRL.A(j)/17/2020 4 Y 11 M 29 D :WITH LCR 5 FILES	ASURUDDIN Versus THE STATE OF ASSAM	MR. P N GOSWAMI(AMICUS CURIAE)	PP, ASSAM
18	Crl.Rev.P./92/2021 WITH LCR 1 FILE	NUR NOBI AHMED Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	MR T T MONI MR S HUSSAIN MR. S A B KHABIR PP, ASSAM
19	I.A.(Crl.)/184/2022 WITH LCR 1 FILE in Crl.Rev.P./245/2021 WITH Crl.Rev.P./245/2021	MD. ZUNEID NAZIM Versus THE STAE OF ASSAM AND ANR	MR. S K N MOHAMMAD MR. A IKBAL	PP, ASSAM
20	Crl.A./196/2022 WITH OFFICE NOTE, LCR 6 FILES	BINOD TAID Versus THE STATE OF ASSAM	MR B BURAGOHAIN MR. A IKBAL MS. S GOGOI MR J P KACHARI MR. A KHANIKAR	MR. M K NEOG (R-2) PP, ASSAM
21	Crl.A./339/2022 WITH LCR 3 FILES WITH I.A.(Crl.)/810/2022 in Crl.A./339/2022	RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	PP, ASSAM
22	Crl.Pet./540/2022 WITH LCR 1 FILE	ASMINA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
23	Crl.Pet./1088/2022 WITH LCR 2 FILES	ARIFUL ISLAM AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR A S SK	PP, ASSAM
24	Crl.Pet./38/2023 WITH LCR 2 FILES	GOKUL KUMAR DEY Versus THE STATE OF ASSAM AND ANR	MR. N DUBEY B R BRAHMA MS. M DAIMARY	PP, ASSAM

25	CRL.A(J)/49/2023 4 Y 9 M 1 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	BULBUL BHUMIJ Versus THE STATE OF ASSAM	MR. KAUSTUV PRAKASH PATHAK (AMICUS CURIAE)	PP, ASSAM
26	Crl.Pet./90/2023	PALASH RANJAN BARUAH Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
27	I.A.(Crl.)/98/2023 WITH LCR 5 FILES in Crl.A./41/2023 WITH Crl.A./41/2023	BHARAT PAMEGAM Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI MS C BURAGOHAIN	PP, ASSAM
28	Crl.A./323/2023 WITH OFFICE NOTE, LCR 5 FILES	SUNAM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. A GANGULY (r-2) MR. A DUTTA (r-2) PP, ASSAM DR P AGARWAL, AMICUS CURIAE R-2 PP, ASSAM
29	Crl.A./376/2023 WITH LCR 6 FILES	SATYAJIT BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
30	Crl.A./379/2023 WITH LCR 5 FILES	DEBEN BAISHYA Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM
31	I.A.(Crl.)/425/2023	MD. RAHIM ALI AND 3 ORS. Versus SIRAJ ALI AND ANR.	MR M AHMED A. K. KANU	PP, ASSAM
32	WITH Crl.A./3029/2021 (Filing Number) WITH Crl.L.P./50/2022	SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS. B	MS. N M DEKA	
33	I.A.(Crl.)/795/2023 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./80/2022 WITH Crl.A./80/2022	SRI RAJEN BAWRI, Versus THE STATE OF ASSAM AND ANR	MRS. R D BHUYAN MS. N M DEKA	MR M AHMED A. K. KANU MR A. ALI PP, ASSAM PP, ASSAM
34	I.A.(Crl.)/897/2023 in Crl.A./1949/2020 WITH Crl.A./1949/2020 (Filing Number) WITH I.A.(Crl.)/1951/2020 (Filing Number)	SRI RAJEN BAWRI Versus THE STATE OF ASSAM AND ANR	MR J ISLAM	PP, ASSAM
35	I.A.(Crl.)/897/2023 in Crl.A./1949/2020 (Filing Number) WITH I.A.(Crl.)/1951/2020 (Filing Number)	SRI KUMAR BISWAKARMA, Versus THE STATE OF ASSAM AND ANR	MR. D K DAS MS. M HANDIQUE	PP, ASSAM
36	Crl.Pet./1078/2023	SRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND ANR		
37	Crl.Pet./1114/2023	SRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND ANR		
38	Crl.Pet./1374/2023 WITH LCR 1 FILE, B/O	DEBASIS BORPUJARI Versus JAYANTA BARUA AND 3 ORS	MS. H PUJARI MR D BORPUJARI PETITIONER IN PERSON	
39	Crl.Pet./1114/2023	SUBHASH CH PAUL AND ANR Versus NIVA PAUL (DHAR)	MR. J BHARALI MS. M DEY	
40	Crl.Pet./1374/2023 WITH LCR 1 FILE, B/O	JAHIRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND ANR	G UDDIN MR H I CHOUDHURY P ADHIKARI	PP, ASSAM
41	Crl.L.P./16/2024 in Crl.A./3803/2024	ASHRAF ALI Versus HARESWAR SAIKIA	MR. D GOGOI MR. R BORA MR. D. BORAH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN

	WITH CrI.A./3803/2024 (Filing Number)	ASHRAF ALI Versus HARESWAR SAIKIA G	MR. R BORA	
39	CrI.L.P./19/2024 WITH OFFICE NOTE, FIXED in CrI.A./4423/2024 WITH CrI.A./4423/2024 (Filing Number)	DIPAK KUMAR CHAKRABARTY Versus KALPAJYOTI NEOG AND ANR.	MR A SAIKIA	PP, ASSAM
40	I.A.(CrI.)/33/2024 in CrI.A./13124/2023 WITH CrI.A./13124/2023 (Filing Number) WITH I.A.(CrI.)/13126/2023 (Filing Number)	DIPAK KUMAR CHAKRABARTY Versus KALPAJYOTI NEOG AND ANR (H) SUMPI INGTIPI Versus THE STATE OF ASSAM AND ANR. SUMPI INGTIPI Versus THE STATE OF ASSAM AND ANR. B SUMPI INGTIPI Versus THE STATE OF ASSAM AND ANR. B	MR A SAIKIA MR B CHOUDHURY (LEGAL AID COUNSEL) MR B CHOUDHURY MR B CHOUDHURY	
41	I.A.(CrI.)/62/2024 B/O in CrI.Pet./12/2024 WITH CrI.Pet./12/2024	JESMINA PARBIN, Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA	PP, ASSAM
42	CrI.Pet./155/2024 B/O	JESMINA PARBIN Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA	PP, ASSAM
43	CrI.Pet./484/2024 WITH LCR 3 FILES(SCANNED COPY)	ALOKE KUMAR ROYE @ ALOK ROY AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
44	CrI.Pet./484/2024 WITH LCR 3 FILES(SCANNED COPY)	MD. RUPSAN ALI @ RUPSAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
44	I.A.(CrI.)/570/2024 in CrI.A(j)/5032/2024 WITH CrI.A(j)/5032/2024 (Filing Number) WITH I.A.(CrI.)/5034/2024 (Filing Number)	HASEN ALI Versus THE STATE OF ASSAM AND ANR. HASEN ALI Versus THE STATE OF ASSAM AND ANR G HASEN ALI Versus THE STATE OF ASSAM AND ANR G	MRS. P B BORDOLOI (LEGAL AID COUNSEL) MRS. P B BORDOLOI MRS. P B BORDOLOI	PP, ASSAM
45	I.A.(CrI.)/578/2024 WITH LCR 3 FILES in CrI.A./40/2022 WITH CrI.A./40/2022	JAMALUDDIN @ MD. JAMALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR. P KATAKI MS. K L R YANTHAN	PP, ASSAM
46	I.A.(CrI.)/598/2024 WITH LCR 2 FILES(SCANNED COPY) in CrI.Pet./880/2023 WITH CrI.Pet./880/2023	JAMALUDDIN @ MD. JAMALUDDIN Versus THE STATE OF ASSAM AND ANR DIDARUL ISLAM @ DEDARUL ISLAM Versus THE STATE OF ASSAM AND ANR DIDARUL ISLAM @ DEDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P KATAKI MR. A K GUPTA MR H J TAMULI MR D KALITA MR. D P CHALIHA MR. U P CHALIHA MS M ROY MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	PP, ASSAM PP, ASSAM PP, ASSAM MR. N J GOGOI MR P R SARMA M.A. BEGUM PP, ASSAM

HEARING

47 [Crl.Pet./217/2022](#)
WITH LCR 1 FILE(SCANNED
COPY), FIXED

ASHOK PUROHIT
Versus
THE STATE OF ASSAM AND ANR

MR. J KALITA
MR D KALITA

MR H S KALSI (R-2)
MR. I S KALSI (R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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7)	MR. R L YADAV	15-07-2024	To	26-07-2024
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9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS**

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/21/2024	SMT. MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM DY.S.G.I.
ADMISSION				
2	WP(C)/876/2018 WITH LCR, FIXED	PUTUL RANI DEY Versus THE UNION OF INDIA AND 5 ORS	MR. U DAS MS. R NEWAR MR. D K BAGCHI MR D SARMAH	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
ORDERS				
3	W.P.(CrI.)/26/2022 FIXED	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)
4	I.A.(Civil)/857/2024 WITH LCR, B/O in WP(C)/7294/2023	MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE M ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/7294/2023	MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI Versus THE UNION OF INDIA AND 5 ORS	GA, ASSAM MR S HOQUE M ISLAM SC, ECI SC, F.T	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
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18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6502/2023 WITH OFFICE NOTE	PADMAWATI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, IRRIGATION
2	WP(C)/237/2024	NABIN CHANDRA KALITA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA MR P R SARMA K AHMED	SC, BTC SC, IRRIGATION
3	Cont.Cas(C)/314/2024	MINA DEVI AND ANR Versus B.K AGARWAL	MS G BORA MS. B TALUKDAR	
4	Cont.Cas(C)/317/2024	MAINUL HAQUE AND ANR Versus B.K. AGARWAL AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
5	WP(C)/546/2024 B/O	NO. 5003403 RFN/GD RAVINDRA AM AND 56 ORS Versus THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. U K GOSWAMI DY.S.G.I.
6	WP(C)/986/2024	KRISHNA SHARMA Versus THE UNION OF INDIA AND 8 ORS	MR MINTU SAIKIA MS R DUTTA	DY.S.G.I.
7	WP(C)/2786/2024 B/O	RAMIZ UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
8	WP(C)/3154/2024	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, WATER RESOURCE
9	WP(C)/3532/2024	NITUL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
ADMISSION				
10	WP(C)/483/2022	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD

11	WP(C)/4641/2022 FIXED	TAIZUDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. GA, ASSAM MR I RAFIQUE MR. R KALITA MRS S A CHOUDHURY MR. R SALOI MR H AGARWAL MS A AFREEN MR J SINGH MS. R. R. SAIKIA B DAS	
12	WP(C)/5253/2022 FIXED	DILIP HAZARIKA Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA	MRS. R DEVI ASSTT.S.G.I.
13	WP(C)/8443/2022 FIXED	RAMA KANTA DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SC, HANDLOOM AND TEXTILE SC, FINANCE
14	WP(C)/409/2023 FIXED	MANOHAR DEKA, AFS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, FINANCE DEPTT.
15	WP(C)/783/2023 FIXED	BUDDHASHIS BALA Versus INDIAN BANK AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	Mukesh Sharma (r-1 to 4) MS S CHAKRABORTY (R-4) MS. S YASMIN (r-1 to 4)
16	WP(C)/3350/2023	DIPAK KUMAR MEDHI Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA MR. D BORAH MR. T CHUTIA (R-3, R-4) SC, REVENUE
	WITH			
17	WP(C)/244/2023	NIPUL DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM M ALAMGEER (R5) MR. A H M R CHOUDHURY (R5) MR. A ALAM (R5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
18	WP(C)/4243/2023 FIXED, WITH WP(C) 2557/2015(D/O),WP(C) 2990/2017(D/O)	KAMAL KATAKY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, GAD SC, REVENUE SC, FINANCE
19	WP(C)/4677/2023 FIXED	MAIMON JITEN MEITEI Versus UNION OF INDIA AND 4 ORS	MS N K DEVI MR N ANIX SINGH	MRS. R DEVI DY.S.G.I.
20	WP(C)/4705/2023 FIXED	JIBESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K DAS MR. K D SARMA	GA, ASSAM
21	WP(C)/6836/2023 FIXED	ANUREKHA BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. A M DUTTA MR G C SHARMA MR S P PAUL	GA, ASSAM SC, AAU
22	WP(C)/542/2024 B/O	NO. 5003655 RFN/GD INDRA PRASAD CHETTRI AND 41 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
23	WP(C)/543/2024 B/O	G/5002366 HAV/GD SUNNY KUMAR AND 62 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
24	WP(C)/667/2024 FIXED	MRITUNJAY SAIKIA Versus THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA

25	WP(C)/1262/2024 FIXED	SUBHASH KUMAR Versus PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB
26	WP(C)/1338/2024	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM(R-4) S K DAS(R-4)
27	WP(C)/2385/2024 FIXED	SAYED ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	SC, P W D
28	WP(C)/2482/2024	ASI/MIN 025130404 SWARAJ SINHA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MRS. R DEVI DY.S.G.I.
29	WP(C)/2532/2024 B/O	BANAJIT DEKA AND 3 ORS Versus UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	DY.S.G.I. SC, AAU
30	WP(C)/2807/2024 FIXED	SAHID ALI AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR M HOQUE	GA, ASSAM
31	WP(C)/2823/2024 FIXED	PANKAJ KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
32	WP(C)/2827/2024 FIXED	OMEE HASNU KEMPRAI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR. A PHUKAN MR. C K S BARUAH MR. D UPAMANYA MR. V CHOUDHURY MR. C SARMAH SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W MR. J CHUTIA,
33	WP(C)/2830/2024 FIXED	MADHURI KALITA MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR V CHOUDHURY MR P NAYAK MS H TERAMPI MR. C K S BARUAH MR. C SHARMA MR. D UPAMANYA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
34	WP(C)/2831/2024 FIXED	JAKARIA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR V CHOUDHURY MR. B GOGOI MR. C K S BARUAH MR. C SHARMA MR. D UPAMANYA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, PWD SC, HEALTH

35	WP(C)/2832/2024 FIXED	RAJIB BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM MR. C K S BARUAH MR. D UPAMANYA MR. V CHOUDHURY MR. C SARMAH SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W MR. P HANDIQUE
36	WP(C)/3051/2024 FIXED	SWARUP SINHA Versus THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	GA, ASSAM MS. B SARMA(CGC) DY.S.G.I. SC, WPT AND BC
37	WITH WP(C)/2806/2024	KARANJIT SINHA Versus THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	GA, ASSAM DY.S.G.I. SC, WPT AND BC
38	WP(C)/3509/2024 FIXED	SMT. DEFOLA NAIDING Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR B D DAS MR. D THAOSEN	SC, NCHAC
ORDERS				
39	Cont.Cas(C)/466/2015 PERSONAL APPEARANCE, FIXED	MD. HUSSAIN ALI Versus P.K. TIWARI and ORS	MR.R ISLAM MR D N SARMA S K DAS BRIG(RETD.) N DEKA	MR. D SAIKIA (R6, R-9) MR. R BORPUJARI (R6, R-9) MS.A VERMA(R-2) MR. B GOGOI(R-7) MR. D NATH (R-8) MR.M CHOUDHURY(R-4) MR.K K PARASAR(R-1) MR P NAYAK(R-7) MR.B KALITA(R-4) MR. S DUTTA (R-9) MS.D TAMULI(R - 5) MS. N BORDOLOI (R6) MR A CHALIHA(R-7) MR.B CHETRI(R-1) MR.P K MUNIR(R-4)
40	Cont.Cas(C)/45/2022 FIXED	KAMOLESH DAS AND 5 ORS Versus MUNINDRA NATH NGATEY AND 3 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	
41	Cont.Cas(C)/274/2022	MRINMOY KUMAR DAWKA Versus DIGANTA BORAH AND ANR	MR T CHAKRABORTY MR. D CHOUDHURY	MR. D NATH
42	Cont.Cas(C)/26/2023	SHIBU CHANDRA NATH AND 2 ORS Versus MAHENDRA KUMAR YADAVA, IFS AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P N GOSWAMI (r-1,2) MR. I KALITA (r-1,2) MR. D GOGOI (r-1,2)
43	Cont.Cas(C)/167/2023	KHANINDRA KUMAR TALUKDAR Versus KAVITHA PADMANABHAN AND 2 ORS	MS. L DEVI	MR. D SAIKIA (r-1) MR. S BORA (R-1,2,3) MR P NAYAK (R-2,3)
44	Cont.Cas(C)/793/2023	NIJU DAS AND 5 ORS Versus AJAY KUMAR BHALA AND 3 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S SARMA	
45	WP(C)/3087/2023 FIXED	SHIBU PRASAD SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
46	WP(C)/3219/2023 FIXED	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
47	Cont.Cas(C)/7/2024	MOFIQUDDIN AHMED HAZARIKA Versus NEERA DAULAGUPU	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	

48	Cont.Cas(C)/99/2024	MONJIT ROY Versus ADITYA KHAITAN	MR. R MAJUMDAR MR. M K NATH MS. J GHOSH	MS. S SARMA
49	WP(C)/1284/2024 FIXED	SARANGA BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	SC, HEALTH
50	WP(C)/2254/2024 FIXED	DR. ALPANA MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR N K SARMA	GA, ASSAM MR D DAS(R-5) MR R CHAKRAVORTY(R-5) MR S P DAS (R-2,3,4) MR. P M TALUKDAR (R 6) MR. R BAISHYA (R-6) MS. R. ENJAIPI(R-5) S RABHA(R-5) SC, DIRECTORATE OF EMPLOYMENT
51	WP(C)/2458/2024 FIXED	JYOTIRUP NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. D K SARMAH MS. J DEKA MS. A TALUKDAR	DY.S.G.I.
52	WP(C)/2833/2024 FIXED	NABIN CHANDRA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI H S BARUAH MR M BHUYAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
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10)	MR H Dey	17-07-2024	To	29-07-2024
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14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
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18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



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[For Wednesday,17th July 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/7111/2022	ABDUL LATIF SK AND 44 ORS Versus THE STATE OF ASSAM AND 68 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	MR. A M BORA (r-4) GA, ASSAM MR. J PATOWARY (r-5) MR. S ISLAM (r-1-16, 18-24, 26-34, 36-42, 44-69) MR A HAWARI (r-1-16, 18-24, 26-34, 36-42, 44-69) MS. C CHOUDHURY (r-4) MR. V A CHOWDHURY (r-5) SC, REVENUE
2	I.A.(Civil)/1547/2023 WITH WP(C)/2145/2023 (D/O) in WP(C)/2145/2023	JASMIN SULTANA Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM SC, REVENUE
3	WP(C)/4232/2023	BHABANANDA PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN TRI GOSWAMI	SC, AG (A AND E) GA, ASSAM SC, FINANCE DEPTT.
ADMISSION				
4	WP(C)/1486/2018 FIXED	ABDUL AHAD Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	MS. A VERMA (SC, FINANCE DEPT.) MR. S S ROY (SC,P&RD) GA, ASSAM
5	WP(C)/1630/2020 FIXED	RATNESWAR BORA Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM SC, REVENUE
6	WP(C)/5502/2021 FIXED	SAMSHAD BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR R ISLAM MS M DEKA	GA, ASSAM SC, AG MR. S K MEDHI (R4, SC, AG) MR. S K MEDHI (R4, SC, AG) SC, HANDLOOM AND TEXTILE
7	WP(C)/5820/2021 FIXED	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, P H E SC, FINANCE

8	WP(C)/7353/2021 FIXED	SMT. BHARATI DEKA Versus THE STATE OF ASSAM AND 11 ORS.	K U AHMED MS P SARMA MS N HASAN	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, P H E SC, FINANCE
9	WP(C)/2559/2022 FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
10	WP(C)/2758/2022 B/O	NIP BORAH Versus THE NEW INDIA ASSURANCE CO LTD AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA
11	WP(C)/4722/2022 FIXED	ROSESHWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR G CHOUDHURY MR M M ZAMAN MR. ARIF AHMED	GA, ASSAM MR. A HASAN(R. No. 6)
12	WP(C)/6943/2022 FIXED	SUKUMAY SAHA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR R HAZARIKA MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	SC, TAXES
13	WP(C)/7409/2022	BILAY DEB Versus THE STATE OF ASSAM AND ANR.	MR G GOSWAMI	SC, P AND R.D.
14	WP(C)/4/2023	MANOJ KUMAR PRASAD Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA	MR. B CHAKRAVARTY (R-1) DY.S.G.I.
15	WP(C)/307/2023	MOZAFFOR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
16	WP(C)/314/2023	DIPEN DEURI Versus UNION OF INDIA AND 3 ORS.	MR H BARUAH MR P BORAH MR P P PHUKAN	MR. U K GOSWAMI DY.S.G.I. DY.S.G.I.
17	WP(C)/376/2023	HARDIP NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. D. BORAH	GA, ASSAM SC, FINANCE
18	WP(C)/446/2023	INDRAJIT SEN Versus THE STATE OF ASSAM AND 8 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, IRRIGATION
19	WP(C)/465/2023	PHANIDHAR PATIRI Versus THE UNION OF INDIA AND 5 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	MR. K K PARASAR DY.S.G.I.
20	WP(C)/651/2023	PARAMHANS TRIPATHI Versus THE UNION OF INDIA AND 4 ORS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MS. B SARMA DY.S.G.I.
21	WP(C)/788/2023	ABDUL KASIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
22	WP(C)/1152/2023	BAKUL CHANDRA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
23	WP(C)/1382/2023 WITH WP(C)/276/03(D/O)	CHANDAN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. N J KHATANIAR (R 1 -R 4) SC, FINANCE DEPTT. MR. R. BORPUJARI (R-5)
24	WP(C)/1518/2023	MARJINA BEGUM @ MARJINA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, P AND R.D. GA, ASSAM
25	WP(C)/2546/2023 FIXED	PRASHANTA KR. CHAKRABORTY AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC. REVENUE

26	WP(C)/2395/2023	KARUNA KANTA RABHA AND 54 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
27	WP(C)/4205/2023	PURNANDA KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	GA, ASSAM SC, AG
28	WP(C)/6128/2023 FIXED	DIBAKOR PHUKAN AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, AG SC, IRRIGATION SC, FINANCE
29	WP(C)/6197/2023 FIXED	BIPUL RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
30	WP(C)/6543/2023	JUGOBROTA DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG MR. M AHMED (r-12) SC, FOREST
31	WP(C)/6827/2023	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	N GAUTAM SC, PWD
32	WP(C)/7284/2023	PRADIP CH BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MR N ALI	GA, ASSAM SC, AG
33	WP(C)/7293/2023 FIXED	MANDA RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI MR H P NEPAL MR P H KONWAR	SC, AG SC, P W D
34	WP(C)/7302/2023 FIXED	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM
35	WP(C)/544/2024 B/O	G/5002456 RFN/GD KEDAR GAHININATH BHANUDAS AND 78 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MR. U K GOSWAMI DY.S.G.I.
36	WP(C)/1502/2024 FIXED	SARAT BHUYAN AND 12 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE

ORDERS

37	WP(C)/3704/2016 WITH OFFICE NOTE	DHARMA KANTA NATH and 18 ORS Versus THE UNION OF INDIA and 9 ORS	MR.A K PURKAYASTHA MR.S SHARMA	C.G.C. MR.S P CHOUDHURY(R-2,3,&5) ASSTT.S.G.I. MR.A C KALITA
38	WP(C)/4237/2016 FIXED	THE ALL ASSAM ITI INSTRUCTIONAL STAFF ASSOCIATION Versus THE STATE OF ASSAM AND 60 ORS	MR.C DEKA MSP DEKA MR.G C HAZARIKA MR.L DEKA	GA, ASSAM MR.A R SIKDAR(R-46,52,55&58) MR.S K MEDHI(R-5,6,14&15) MR.A DAS(R-5,6,14&15) MS.S PARVEEN(R-46,52,55&58) MR.S P DAS(SC, DE & CT) MR.M H TALUKDAR(R-46,52,55&58) MR.S HOQUE(R-46,52,55&58) MR.J DAS(R-5,6,14&15) MR.S DUTTA(R-5,6,14&15) MR.D KONWARR-22 MR.S G BHATTACHARJEE(R-5,6,14&15)
39	Cont.Cas(C)/328/2019	DHANMONI KALITA AND 81 ORS. Versus MALLIKA MEDHI	MR. D DEKA MR H BORAH	MR A CHALIHA

40	Cont.Cas(C)/468/2019	PRABIN DEKA Versus ANAND PRAKASH TEWARI, IPS	MR. K SINGHA MRS. P BARUAH	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS
41	Cont.Cas(C)/145/2022	HARISH CHANDRA NATH@ HARISH NATH Versus ANAMIKA TAMULI AND 2 ORS.	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MR. B GOGOI MR P NAYAK MS T WAPANGLA MS. M DAS
	WITH			
42	Cont.Cas(C)/125/2022	LAKHESWAR KAKATY Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MR. B GOGOI MR P NAYAK MR D KALITA
	WITH			
43	Cont.Cas(C)/126/2022	JATIN GOGOI Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MR. B GOGOI MR P NAYAK MR D KALITA
	WITH			
44	Cont.Cas(C)/146/2022	SUNIL BARGOHAIN @ SUNIL BORGHAIN Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MR. B GOGOI MR P NAYAK MS T WAPANGLA MS. M DAS
	WITH			
45	Cont.Cas(C)/147/2022	ROGENDRA KEMPRAI @ RAGENDRA KEMPRAI Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MR. B GOGOI MR P NAYAK MS T WAPANGLA MS. M DAS
	WITH			
46	Cont.Cas(C)/148/2022	DARSING HANSE Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
	WITH			
47	Cont.Cas(C)/154/2022	CHANDRA BEY Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
	WITH			
48	Cont.Cas(C)/157/2022	TONGKHOPAU KUKI Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
	WITH			
49	Cont.Cas(C)/159/2022	KALPANA BORA SAIKIA AND ANR Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS MR A DEY
	WITH			
50	Cont.Cas(C)/164/2022	JATANLAL PHANGLOSA @ JATANLAL PHONGLOSA Versus SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS MR A DEY
	WITH			
51	Cont.Cas(C)/165/2022	ANIL NAIDING Versus SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS MR A DEY

52	WITH Cont.Cas(C)/166/2022	BASANTA KALITA Versus SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS MR A DEY
53	WITH Cont.Cas(C)/172/2022	GANESH CH PATOR @ GANESH PATOR Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS MR A DEY
54	WITH Cont.Cas(C)/173/2022	SARSING TERANG Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS MR A DEY
55	WITH Cont.Cas(C)/217/2022	ADHIK BAISHYA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MR A DEY MR D KALITA
56	WITH Cont.Cas(C)/256/2022	MADHAB THAKURIA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
57	WITH Cont.Cas(C)/316/2022	KANGBURA HANSE Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
58	WITH Cont.Cas(C)/317/2022	LALHRILMAWI HMAR AND ANR Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MR D KALITA
59	Cont.Cas(C)/193/2022 B/O	DR. AJAY SHARMA Versus ATUL KUMAR GOEL AND 3 ORS	MR. S K SINGH MR B PUSHILAL	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
60	Cont.Cas(C)/239/2022	DR. NANI GOPAL GOSWAMI AND ANR Versus MUKESH CHANDRA SAHU, IAS	MR. U K NAIR MR. M P SARMA MR. A BORO	
61	WP(C)/5878/2023	SMTI. RINA DEKA PATHAK AND 13 ORS. Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM
62	WP(C)/6228/2023 B/O	RAKESH SINHA Versus THE STATE OF ASSAM AND 4 ORS	M K BORAH MS. P. KASHYAP	GA, ASSAM
63	WITH WP(C)/6229/2023	RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	M K BORAH MRS. P KASHYAP	GA, ASSAM
64	Review.Pet./59/2024 in WP(C)6453/2019 WP(C)8386/2019, REV.PET 177/2022 (ALL D/O), FIXED	ANITA MECH Versus THE UNION OF INDIA AND 17 ORS	MS. K JAIN	GA, ASSAM SC, NHAI MR. D J DAS (R-1) DY.S.G.I. SC, KARBI ANGLONG
65	WP(C)/1443/2024 B/O	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MR S DUTTA	MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3)
66	I.A.(Civil)/1992/2024 IN WP(C) 1169/2011(D/O) in WP(C)/1169/2011	ANJAN MITRA Versus THE STATE OF ASSAM AND 2 ORS.	MR A N AHMED	GA, ASSAM SC, HEALTH
67	I.A.(Civil)/2058/2024 in Cont.Cas(C)/112/2023	GOBIN BORA Versus VARSHATY DAS AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, SOIL CONSERVATION DEPTT.

WITH
[Cont.Cas\(C\)/112/2023](#)

GOBIN BORA
Versus
VARSHATY DAS AND 3 ORS

MS. N S THAKURIA
MR. P TALUKDAR
MS D ANGANA

MRS. R S DEURI(R-1)
MS A DAS (R-1)
MS. L WANGSA(R-1)

HEARING

68 [WP\(C\)/4633/2018](#)
FIXED

GHATFUL BANIA AND 10 ORS.
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. A BHATTACHARJEE
MR. J SARMAH

GA, ASSAM
MR H K DAS (SC, GAUHATI
HIGH COURT)

WITH
[I.A.\(Civil\)/2252/2019](#)
in WP(C)/4633/2018

GHATFUL BANIA AND 10 ORS.
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. J SARMAH

GA, ASSAM

69 [WP\(C\)/1013/2023](#)
B/O

ANURADHA ADHIKARI SARMA
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. S CHAMARIA
MR A N SARMAH
MR. D DAS
MR M M ZAMAN

GA, ASSAM
SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/28/2024	ARJUN KARMAKAR Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/29/2024	BITUPAN SONOWAL Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/65/2024	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA	PP, ASSAM
4	Crl.A./211/2024	MD. MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N J GOGOI MR J KALITA MS. S DEB	PP, ASSAM
	WITH I.A.(Crl.)/620/2024 in Crl.A./211/2024	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI MS. S DEB	PP, ASSAM
ORDERS				
5	CRL.A(J)/16/2022 3 Y 4 M 25 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	PABITRA MUSHAHARY Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
6	Crl.A./19/2023 WITH OFFICE NOTE (LAWAZIMA COURT'S ORDER), LCR - 4 (FOUR) FILES, P.B. - 2	HAREN BORAH Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH MRS. S D DEKA	PP, ASSAM
7	CRL.A(J)/150/2023 WITH LCR - 6 (SIX) FILES, P.B. - 2	MANGAL PROJA AND ANR Versus THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE FOR APPELLANTS)	PP, ASSAM
8	WITH Death Sentence Ref./1/2023	THE STATE OF ASSAM Versus MANGAL PRAJA AND ANR.	PP, ASSAM	MR Z KAMAR (AMICUS CURIAE) MR. U CHOUDHURY, LEGAL AID COUNSEL (FOR R-1 & R-2) MR B TALUKDAR
9	CRL.A(J)/6/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	KOLIRAM MUDOI Versus THE STATE OF ASSAM	MR. R J DAS (AMICUS CURIAE)	PP, ASSAM

10	Crl.A./69/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
11	I.A.(Crl.)/131/2024 WITH OFFICE NOTE , LCR - 6 (SIX) FILES in Crl.A./35/2024 WITH Crl.A./35/2024	MD. AKHRUL ISALM @ FAKARUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
12	I.A.(Civil)/1532/2024 in Mat.App./3869/2024 WITH Mat.App./3869/2024 (Filing Number)	MD. FAKHRUL ISLAM @ FAKARUDDIN Versus THE STATE OF ASSAM AND ANR. XXXXXXXXXX Versus XXXXXXXXXX XXXXXXXXXX Versus XXXXXXXXXX XXXXXXXXXX	MR. P BORAH MRS K M SAIKIA MR. A M S MAZUMDER MR. A M S MAZUMDER	PP, ASSAM MS. R CHOUDHURY MS. B. HAZARIKA MR. Z. HUSSAIN
HEARING				
13	CRL.A(J)/25/2020 7 Y 0 M 7 D :WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2	DHANIRAM GOUR Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/93/2020 4 Y 7 M 28 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	BIJOY KRISHNA Versus THE STATE OF ASSAM	MR H GUPTA (AMICUS CURIAE)	PP, ASSAM
15	Crl.A./208/2020 WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES, P.B. - 2	ANOWAR MANDAL Versus SIRAJUL HOQUE AND 8 ORS	MR. A CHOUDHURY MR. R ALI MR. P K DAS MR D K BHATTACHARYYA (AMICUS CURIAE) MR. K KALITA MR. N MAHAJAN	MR. I H SAIKIA MR. B BORAH PP, ASSAM MR. I A CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH- V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 15-07-2024 TO 30-08-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 42 TO 66),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
1 WP(C)/4831/2019 WITH OFFICE NOTE	NARENDRA NATH KARMAKAR Versus THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM
2 WP(C)/6514/2021	BHURAKATA GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR H SARMA MR. A D CHOUDHURY	MR. N GOSWAMI, GA, ASSAM MR. S K TALUKDAR (SC, CO-OPEARTION DEPT.)
WITH 3 WP(C)/6516/2021	FULERCHAR GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR H SARMA MR A D CHOUDHURY	MR. N GOSWAMI GA, ASSAM MR. S K TALUKDAR (SC, CO-OPERATION DEPARTMENT)
WITH 4 WP(C)/6718/2021	KAKRIPARA GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR H SARMA MR. A D CHOUDHURY	MR. N GOSWAMI, GA, ASSAM MR. S K TALUKDAR (SC, CO-OPERATION DEPT.)
WITH 5 WP(C)/6720/2021	MANKACHAR EAST GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR H SARMA MR. A D CHOUDHURY	MR. N GOSWAMI, GA, ASSAM MR. S K TALUKDAR(SC, CO-OPERATION DEPT.)
6 WP(C)/7547/2023	UNION COOPERTIVE BANK LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR S BORTHAKUR MR SAURADEEP DEY	SC, CO OP GA, ASSAM MR. S K TALUKDAR
WITH 7 WP(C)/183/2024	UNION COOPERATIVE BANK LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, CO OP GA, ASSAM
8 Arb.P./17/2024	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	DY.S.G.I.

9	WP(C)/3150/2024 FIXED	PUTUL SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS. H TALUKDAR	SC, GST DY.S.G.I.
10	WP(C)/3275/2024	PRASANTA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, REVENUE
11	WP(C)/3418/2024 FIXED	SHRI HEMANTA KUMAR SARMA Versus THE UNION OF INDIA AND ORS	MR B D DAS MR. D THAOSEN MR. H R DAS MR J LOTHAN	DY.S.G.I.
12	WP(C)/3528/2024	PRADIP BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. K BHATTACHARJEE MR. M SAIKIA	GA, ASSAM SC, REVENUE
- FOR ORDERS -				
13	WP(C)/1491/2023	ABDUL HASIB Versus THE STATE OF ASSAM AND 5 ORS	MR. A AHMED MR. I U CHOWDHURY	GA, ASSAM
14	WP(C)/1887/2023	PREM CHAND PRASAD SHAH Versus THE STATE OF ASSAM AND 3 ORS	MR B AGARWAL MR A KAKOTI MS S BORA	GA, ASSAM
15	Cont.Cas(C)/138/2024	KALICHARAN MANDAL Versus GYANENDRA DEV TRIPATHI, IAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	MR. D NATH SENIOR ADVOCATE
WITH				
16	WP(C)/8309/2022	KALICHARAN MANDAL AND 206 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM SC, REVENUE
17	WP(C)/3366/2024 FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
18	WP(C)/2507/2024 FIXED	PRIYADARSANI PANIGRAHI Versus UNION OF INDIA AND 5 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM MRS S BARUAH DY.S.G.I.
19	WP(C)/2829/2024	RAHUL ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, AIDC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
20	WP(C)/173/2023	NANDITA SINGH Versus UNION OF INDIA AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	DY.S.G.I. SC, INCOME TAX
21	WP(C)/259/2023	HYDROJEN MUCHAHARY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
22	WP(C)/933/2023	M/S S B ENTERPRISE Versus THE STATE OF ASSAM AND 9 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, P H E
23	WP(C)/1779/2023	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MS B BAISHYA MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	GA, ASSAM SC, PWD

24	WP(C)/6360/2023	NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MD A ISLAM MS S.S.BORA	GA, ASSAM MR K BHUYAN (r-5) MR. M U E BHUYAN (r-5) MR M HAZARIKA (r-5) SC, REVENUE
25	Arb.P./7/2024	M/S KAMRUP DEVELOPERS PVT. LTD., Versus RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR G J SAIKIA MR B CHOUDHURY MR S DAS
26	Arb.P./14/2024	M/S RKE-SHIMRAY (JV) Versus UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
27	Arb.P./19/2024	SMTI SHAMPA GANGULY Versus MS MATRI BHUMI DEVELOPER	MS. S KANUNGOE MS. J CHETTRY	MR. B D KONWAR SR. ADV.(R-1) MR H AGARWAL.(R-1) MR J SINGH.(R-1) MS M ZOMUANPUII.(R-1) MR P DOLEY.(R-1) MS V V THANYU.(R-1) MS S JAIN.(R-1)
28	WP(C)/1573/2024 FIXED	M/S LARUA SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM
29	WP(C)/2760/2024 FIXED	LAKHI PEGU AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM DY.S.G.I. SC, REVENUE
30	WP(C)/2782/2024 FIXED	PARBIN SULTANA Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PCB
31	WP(C)/2886/2024 FIXED	M/S BHAWANI MARKETING PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MR. Z ISLAM MR. P DAS	SC, GST
32	WP(C)/2929/2024 FIXED	M/S TECHNOMECH SERVICES Versus THE UNION OF INDIA AND 4 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA	SC, GST DY.S.G.I.
33	WP(C)/2996/2024 FIXED	AGNISHANTI CONSTRUCTIONS PVT LTD Versus PRINCIPAL COMMISSIONER AND INCOME TAX GUWAHATI 1 AND THREE ORS		MR. S CHETIA SC, INCOME TAX
34	WP(C)/3009/2024 FIXED	AGNISHANTI INFRA PROVICER PVT. LTD. Versus PRINCIPAL COMMISSIONER,INCOME TAX GUWAHATI-1	MD KHAN	MR. S CHETIA (SC, INCOME TAX DEPT.) SC, INCOME TAX
35	WP(C)/3280/2024 FIXED	ALL ASSAM I.M.F.L. RETAILERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, FINANCE AND TAXATION SC, EXCISE DEPTT.
36	WP(C)/3340/2024 FIXED	ASSAM ALCOBEV ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, FINANCE AND TAXATION SC, EXCISE DEPTT.
37	WP(C)/3355/2024 FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

38	Arb.P./17/2023 FIXED	BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI
	WITH			
39	Arb.P./18/2023	BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST AND BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR	MR. U K NAIR MS U SHARMA MR P R SARMA K AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI
40	Arb.P./32/2023	BASANTA KUMAR GOGOI Versus JITU MONI MEDHI	MR R SENSUA G KAUSHIK	DR P C MAZUMDAR MR T MAZUMDAR MR R KASHYAP
41	WP(C)/78/2023	BIDYA RABHA Versus THE UNION OF INDIA AND 8 ORS	MS. N S THAKURIA MR. G K THAKURIA	DY.S.G.I. SC, FOREST
42	WP(C)/1717/2023	M/S MUKESH AND SONS Versus THE STATE OF ASSAM AND 2 ORS	MR A NATH DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, FINANCE
43	WP(C)/1800/2023	DILIP CHANDRA BORAH Versus THE STATE OF ASSAM AND 12 ORS	MR. P MAHANTA MR J K BORDOLOI MS. P SAHARIA	MR. P SARMA (R13) P. DEKA (R13) SR. GA, ASSAM
44	WP(C)/4090/2023	JAMIR UDDIN BARBHUIYA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	G UDDIN MR H I CHOUDHURY P ADHIKARI	SC, P AND R.D. GA, ASSAM SC, ASEC
45	WP(C)/5428/2023 FIXED	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
46	WP(C)/6655/2023	DIMBA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM MR. I H LASKAR (R-5) MR. P K DEKA (R-5) MR. P DAIMARY (R-5) MR. R. KARIM (R-5) SC, REVENUE
47	Arb.P./11/2024 FIXED	M/S G.D. ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
48	WP(C)/357/2024 B/O	MOKSED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	GA, ASSAM MR. A C SARMA (R-6) SC, NHAI MR G BHARADWAJ (R-6) MR B DEORI (R-6) MR N BRAHMA (R-6) DY.S.G.I.
49	WP(C)/2078/2024 FIXED	ID MOHAMMAD KHAN @ MOHAMMAD ID MOHAMMAD KHAN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR T R SEN SAMIM RAHMAN	GA, ASSAM MR. S S ROY (r-1,2,4) DY.S.G.I.
<u>BAIL HEARING</u>				
50	AB/1933/2023 WITH CASE RECORD(SCANNED COPY)	LAL BAHAR ALI @ LALBOR ALI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
<u>HEARING</u>				
51	WP(C)/3325/2015 FIXED	AMBIKA ROY Versus THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/54/2024	PALLABI SARMA Versus RAJKAMAL SARMA	MR. N K KALITA	
2	CRP(IO)/230/2024	GHANA SHYAM DAS Versus MULE BALA DAS	MR. J AHMED MS M DAS MR. S MOLLAH	
3	CRP(IO)/231/2024	BISWANATH SHAH AND 2 ORS Versus BAJRANG AGARWAL @ HANUMAN AGARWAL	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	
ADMISSION				
4	CRP/94/2022	MUSTT NAZMA AND 4 ORS Versus MUSST RIAZI BEGUM AND ANR (E)	MR G N SAHEWALLA	MR. R BARUAH (R1) MR. A IKBAL (R1) MRS. M NATH (R1)
5	I.A.(Civil)/3537/2023 WITH LCR in CRP(IO)/12/2023	MANJU KALITA AND 4 ORS Versus ROBITA BARMAN@ROBITA BARMAN KALITA,	MS. P R MAHANTA MR. S R GOGOI	MR. M A SHEIKH MR. M HUSSAIN
	WITH CRP(IO)/12/2023	ROBITA BARMAN@ROBITA BARMAN KALITA Versus MANJU KALITA AND 4 ORS	MR. M A SHEIKH MR. M HUSSAIN	MS. P R MAHANTA MR. S R GOGOI
6	CRP/2/2024	IDDRISH ALI AND 6 ORS Versus ATABAR RAHMAN @ ATABAR ALI AND ANR (E)	MR. A PAUL	
7	MFA/19/2024	ABANTI TANTI AND ANR. Versus THE UNION OF INDIA	MS N RAFIQUE MR. S RAHMAN MR A N IQBAL	MR. S S ROY DY.S.G.I.
8	MFA/25/2024	PINKI MALAKAR RAJBHAR AND 3 ORS Versus THE UNION OF INDIA	MS J KALITA	MR. S S ROY (R-1) SC, RAILWAY
9	MFA/29/2024	THE TATA AIG GENERAL INSURANCE CO. LTD. Versus MATU RAJPUT AND ANR.	MR. K K BHATTA	MS. SUDAKSHINA K. (r-1) MS D DAS (R-2)

	<p>WITH I.A.(Civil)/1319/2024 in MFA/29/2024</p>	<p>THE TATA AIG GENERAL INSURANCE CO. MR. K K BHATTA LTD. Versus MATU RAJPUT AND ANR.</p>	<p>MS. SUDAKSHINA K. (r-1) MS D DAS (R-2)</p>
10	<p>MFA/31/2024</p>	<p>THE TATA AIG GENERAL INSURANCE CO. MR. K K BHATTA LTD. Versus BINA KARMAKAR AND ANR. B</p>	<p>MS. SUDAKSHINA K. (r-1) MS. P BARUAH MS D DAS (R-2)</p>
	<p>WITH I.A.(Civil)/1321/2024 in MFA/31/2024</p>	<p>THE TATA AIG GENERAL INSURANCE CO. MR. K K BHATTA LTD. Versus BINA KARMAKAR AND ANR. B</p>	<p>SC, ELEM. EDU MS. SUDAKSHINA K. (r-1) MS D DAS (R-2)</p>
11	<p>MACApp./307/2024</p>	<p>UNITED INDIA INSURANCE COMPANY LTD. Versus JITUMONI KAKATI AND 4 ORS. E</p>	<p>MS. R D MOZUMDAR</p>
12	<p>MACApp./314/2024</p>	<p>UNITED INDIA INSURANCE COMPANY LTD Versus REKHA BARUAH and 4 ORS</p>	<p>MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA</p>
	<p>WITH I.A.(Civil)/1918/2024 in MACApp./314/2024</p>	<p>UNITED INDIA INSURANCE COMPANY LTD Versus REKHA BARUAH and 4 ORS</p>	<p>MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA</p>
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>	
13	<p>RSA/106/2024</p>	<p>RUMA DUTTA AND 4 ORS. Versus PADMADHAR GAYAN AND ORS.</p>	<p>MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA MS U SHARMA MR A N SARMAH K AHMED</p>
	<p>WITH I.A.(Civil)/1834/2024 in RSA/106/2024</p>	<p>RUMA DUTTA AND 4 ORS. Versus PADMADHAR GAYAN AND ORS.</p>	<p>MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA MS U SHARMA MR A N SARMAH K AHMED</p>
14	<p>RSA/108/2024</p>	<p>FWISALI NARZARY @ FWISALI BASUMATRY AND ANR Versus JOYBIR BASUMATARY</p>	<p>MR. A C SARMA MR G BHARADWAJ MR G BHARADWAJ MR B DEORI MR N BRAHMA</p>
	<p>WITH I.A.(Civil)/1846/2024 in RSA/108/2024</p>	<p>FWISALI NARZARY @ FWISALI BASUMATRY AND ANR Versus JOYBIR BASUMATARY</p>	<p>MR. A C SARMA MR G BHARADWAJ MR G BHARADWAJ MR B DEORI MR N BRAHMA</p>
15	<p>RSA/109/2024</p>	<p>FWISALI NARZARY @ FWISALI BASUMATARY AND ANR Versus ALOKBIR BASUMATARY</p>	<p>MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA</p>
	<p>WITH I.A.(Civil)/1847/2024 in RSA/109/2024</p>	<p>FWISALI NARZARY @ FWISALI BASUMATARY AND ANR Versus ALOKBIR BASUMATARY</p>	<p>MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA</p>
16	<p>RSA/110/2024</p>	<p>NUR ISLAM BORA Versus HDFC ERGO GENERAL INSURANCE COMPANY LTD AND 2 ORS</p>	<p>J TALUKDAR MR. R ALI MR M BORO</p>

17	RSA/119/2024	MAHADEV KIRTONIA Versus CHANDRA SARKAR	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA
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ORDERS

18	I.A.(Civil)/3922/2017 in MACApp./609/2017	ON THE DEATH OF AMRIT NATH JHA, HIS LEGAL HEIRS 1.1) SMT. MIRA JHA Versus TATA AIG GENERAL INSURANCE CO. LTD. and 2 ORS,	MR.A LAL MR.M PANDIT MR.R D LAL	
	WITH MACApp./609/2017	ON THE DEATH OF AMRIT NATH JHA, HIS LEGAL HEIRS 1.1) SMT. MIRA JHA Versus TATA AIG GENERAL INSURANCE CO. LTD. and 2 ORS,	MR. M PANDIT MR. A LAL MR. R D LAL MS. S G MOMIN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/3924/2017 in MACApp./609/2017	AMRIT NATH JHA Versus TATA AIG GENERAL INSURANCE CO. LTD. and 2 ORS,	MR.M PANDIT MR.A LAL MR.R D LAL MS.S G MOMIN	
19	I.A.(Civil)/958/2018 in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
	WITH RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
	WITH I.A.(Civil)/959/2018 in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
20	I.A.(Civil)/4314/2019 in RSA/287/2014	JULIYA KHATUN AND 4 ORS Versus RAHATAN NESSA AND ORS	MR. M KHAN MR R ISLAM MR J RAHMAN	MR F U BARBHUIYA MR. K R PATGIRI MR M BARMAN
	WITH RSA/287/2014	MUSST. RAHATAN NESSA and 7 ORS. Versus ISMAIL HUSSAIN and 50 ORS.	DR.B AHMED MR.A M BUZARBARUAH MR.N HAQUE MS.M BARMAN MR.M HUSSAIN MS.D GHOSH MR.S R BARBHUIYA MR. B HALDAR (p 1 to 7) MS.K DAS R L CHUTIA (p 1 to 7)	MR.H R A CHOUDHURY(R- 1,3TO6,8TO11,12TO29) MR.F U BORBHUIYA(R-1,3TO6,8TO11,12TO29) MR. K R PATGIRI MR. K R PATGIRI MR.R A CHOUDHURY(R-1,3TO6,8TO11,12TO29) MRS. C DAS (R13A, R13B, R13C, R13D, R13E)
	WITH MC/3244/2014 in RSA/287/2014	MUSST. RAHATAN NESSA and 7 ORS. Versus ISMAIL HUSSAIN and 50 ORS.	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MS.K DAS	
21	I.A.(Civil)/946/2020 in RSA/3590/2020	SRI DWIPEN CHOUDHURY AND 3 ORS Versus SRI SURESH RAJBONGSHI AND 3 ORS	MR. SHEELADITYA	MR. R SARMA (r-1) MR D HAZARIKA (r-1) MR A HUSSAIN (r-1)
	WITH RSA/3590/2020 (Filing Number)	SRI DWIPEN CHOUDHURY AND 3 ORS. Versus SRI SURESH RAJBONGSHI AND 3 ORS.	MR. SHEELADITYA	
22	I.A.(Civil)/1733/2020 WITH LCR in RSA/72/2012	AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR. N N KARMAKAR MR. M K SAH	DR. B AHMED
	WITH RSA/72/2012	AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR.K SARMA MR.N N KARMAKAR MRM RAHMAN MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR. M K SAH MR.S K DEORI MR.A RAHMAN
	WITH I.A.(Civil)/504/2016 in RSA/72/2012	AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR.K SARMA MR.N N KARMAKAR MR M RAHMAN MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A RAHMAN
23	CRP(IO)/82/2022	KHAGEN BARUAH Versus TULTUL CHETIA AND 2 ORS	MR. D C C PHUKAN MS. J GOGOI	MS. M CHOUDHURY (r-3) MS C BORAH (r-3)

24	MACApp./260/2022 WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD. Versus SAHIMA KHANAM AND 2 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH I.A.(Civil)/1441/2022 in MACApp./260/2022	ORIENTAL INSURANCE CO. LTD. Versus SAHIMA KHANAM AND 2 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH I.A.(Civil)/1878/2022 in MACApp./260/2022	SAHINA KHANAM Versus ORIENTAL INSURANCE CO. LTD.	MR. A R AGARWALA	MS. M CHOUDHURY
25	MACApp./677/2022 (SINCE DISPOSED OFF),(WITH OFFICE NOTE OF THE REGISTRAR GENERAL), LCR 2 FILES	RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus MUSTT SAHERA BEWA and ANR	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	MR.A ALI(R-1) MS.M KHATUN(R-1)
26	MC/14/2023 in MACApp./282/2021 (D/O) in MACApp./282/2021	NATIONAL INSURANCE CO. LTD Versus MUSSTT JUSNA KHANAM and 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P D NAIR
27	FAO/62/2023	JITENDRA KUMAR BARUAH AND ANR. Versus SRI RANJIT DAS AND ORS	MR. S SAHU P KAKATI MS A ROY	MR B C TALUKDAR MR K TALUKDAR MR K TALUKDAR
	WITH I.A.(Civil)/2748/2023 in FAO/62/2023	JITENDRA KUMAR BARUAH AND ANR. Versus SRI RANJIT DAS AND ORS.	MR. S SAHU P KAKATI MS A ROY	
28	MC/73/2023 in MACApp./886/2018 (D/O) in I.A.(Civil)/3574/2018	SMT MONALISA KALITA AND 3 ORS Versus M/S B.L. AGARWALA AND 2 ORS	MR J ISLAM	
	WITH I.A.(Civil)/2830/2023	SMT MONALISA KALITA AND 3 ORS Versus M/S B.L. AGARWALA AND 2 ORS	MR J ISLAM	
29	RSA/129/2023	ON THE DEATH OF RAJENDRA KUMAR PATHAK HIS LEGAL HEIRS RENUBALA PATHAK AND ORS. Versus SAHER ALI AND ORS.	MR G BHARADWAJ MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. N HAQUE(r- 7.1.4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR. A K AZAD (r- 7.1.4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR. S R BARBHUIYA (r- 7.1.4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR M HUSSAIN(r- 7.1.4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5)
30	I.A.(Civil)/767/2023 in MFA/2218/2023	MONMONI CHETRY AND 2 ORS. Versus M/S B K AGENCY AND ANR	MR. U DUTTA MR. B. KUMAR MR. M B ISLAM	MS. R D MOZUMDAR (r-2) MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
	WITH MFA/2218/2023 (Filing Number)	MONMONI CHETRY AND 2 ORS. Versus M/S B K AGENCY AND ANR B	MR. U DUTTA	
31	I.A.(Civil)/1500/2023 in RSA/4184/2023	JOYDEEP DAS AND 7 ORS . Versus ASHISH MAZUMDER AND 9 ORS.	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	GA, ASSAM MR. P BORAH(r-1,2) MR C GOGOI(r-1,2) MR. D MAZUMDAR(r-1,2)
	WITH RSA/4184/2023 (Filing Number)	JOYDEEP DAS AND 7 ORS . Versus ASHISH MAZUMDER AND 9 ORS. B	MR. O LASKAR	
32	I.A.(Civil)/2219/2023 in MFA/8347/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	MS. SUDAKSHINA K. (r-3,4) MS. P BARUAH (r-3,4)
	WITH MFA/8347/2023 (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS. E	MR. P HAZARIKA	
33	I.A.(Civil)/2319/2023 in Intest.Cas./7274/2023	SEWALI NATH BARUAH AND 2 ORS. Versus SANGITA BARUAH	DR. B N GOGOI	MR. S S BAROOAH
	WITH Intest.Cas./7274/2023 (Filing Number)	SEWALI NATH BARUAH AND 2 ORS. Versus SANGITA BARUAH A	DR. B N GOGOI	
34	I.A.(Civil)/2334/2023 WITH LCR in RSA/200/2015	ABDUS SATTAR Versus SHRI PRAMOD KUMAR KEDIA and 2 ORS	MR. A SATTAR	

	WITH RSA/200/2015	SHRI PRAMOD KUMAR KEDIA and 2 ORS Versus ON THE DEATH OF JIBAN CHANDRA KUNDU HIS LEGAL HEIRS SMTI JAMNUNA RANI KUNDU and ORS	MS. K YADAV MS. K YADAV MS. M BHATTACHARJEE MS.D L DEKA MS.P BORAH MR.R L YADAV	MS.R HUSSAINR-1 - 13 MR.A SATTAR(R- 1 - 13) MS.N BARUAH(R- 1 - 13) MR.H K BARUAH(R-1 - 13) MR.R P GUPTA(R-1 - 13)
	WITH I.A.(Civil)/3244/2023 in RSA/200/2015	SHRI PRAMOD KUMAR KEDIA and 2 ORS Versus ON THE DEATH OF JIBAN CHANDRA KUNDU	MS. K YADAV MS. M BHATTACHARJEE MR.R L YADAV	MR. A SATTAR
	WITH I.A.(Civil)/3245/2023 in RSA/200/2015	SHRI PRAMOD KUMAR KEDIA and 2 ORS Versus ON THE DEATH OF JIBAN CHANDRA KUNDU	MS. K YADAV MS. M BHATTACHARJEE MR.R L YADAV	MR. A SATTAR
	WITH I.A.(Civil)/3246/2023 in RSA/200/2015	SHRI PRAMOD KUMAR KEDIA and 2 ORS Versus ON THE DEATH OF JIBAN CHANDRA KUNDU	MS. K YADAV MS. M BHATTACHARJEE MR.R L YADAV	MR. A SATTAR
35	I.A.(Civil)/2877/2023 B/O in CRP/90/2022 WITH CRP/90/2022	MUSSTT. NURIJA BEGUM MAZUMDER Versus ON THE DEATH OF ALIM UDDIN	MR. S D PURKAYASTHA MS S.S.BORA	
	WITH I.A.(Civil)/2878/2023 in CRP/90/2022	MUSSTT. NURIJA BEGUM MAZUMDER Versus ON THE DEATH OF ALIM UDDIN,	MR. S D PURKAYASTHA MS S.S.BORA	
36	CRP(IO)/216/2024 FIXED	UTTAM KR. DAS Versus SUSHANTA DAS	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY P ADHIKARI	
37	I.A.(Civil)/349/2024 B/O in MACApp./1082/2024 WITH MACApp./1082/2024 (Filing Number)	GOPAL BORA Versus RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
38	I.A.(Civil)/1896/2024 B/O in MACApp./6618/2024 WITH MACApp./6618/2024 (Filing Number)	GOPAL BORA Versus RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS (F)	MR. A R AGARWALA	
	I.A.(Civil)/1897/2024 B/O in MACApp./6562/2024 WITH MACApp./6562/2024 (Filing Number)	SHIBASHIS CHAKRAVORTY Versus DRIBONE KHYRIEM AND 4 ORS E	MR. A R AGARWALA MR ADITYA AGARWALA	
39	I.A.(Civil)/1897/2024 B/O in MACApp./6562/2024 WITH MACApp./6562/2024 (Filing Number)	PHANI BARMAN Versus RUPAM KAKOTI AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
40	I.A.(Civil)/1898/2024 B/O in MACApp./6621/2024 WITH MACApp./6621/2024 (Filing Number)	PHANI BARMAN Versus RUPAM KAKOTI AND 2 ORS F	MR. A R AGARWALA	
	I.A.(Civil)/1900/2024 B/O in MACApp./6431/2024 WITH MACApp./6431/2024 (Filing Number)	BHAGABAN BARMAN Versus BHABESH CH. NATH AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
	I.A.(Civil)/1900/2024 B/O in MACApp./6431/2024 WITH MACApp./6431/2024 (Filing Number)	BHAGABAN BARMAN Versus BHABESH CH NATH AND 2 ORS F	MR. A R AGARWALA	
41	I.A.(Civil)/1900/2024 B/O in MACApp./6431/2024 WITH MACApp./6431/2024 (Filing Number)	APIL HUSSAIN Versus MOFIZUL ISLAM AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
	I.A.(Civil)/1981/2024 in Mat.App./8088/2023	APIL HUSSAIN Versus MOFIZUL ISLAM AND 2 ORS F	MR. A R AGARWALA	
42	I.A.(Civil)/1981/2024 in Mat.App./8088/2023	XXXXXXX Versus XXXXXXX	MR. R SARMA MS J SARMAH	

	WITH Mat.App./8088/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. R SARMA	
43	I.A.(Civil)/2017/2024 in RSA/283/2019	MD MOZAHAR ALI SK Versus ALEP UDDIN SK AND ORS	MR. R K BHUYAN MR M KASHYAP	MR. A C SARMA
	WITH RSA/283/2019	MD MOZAHAR ALI SK Versus ALEP UDDIN SK AND 12 ORS	MR. R K BHUYAN MR K SAIKIA MR A ZAMAN MD. K ALI	MR. A C SARMA MR. M H RAJBARBHUIYAN MR G BHARADWAJ MR. P AHMED MS. S RASUL
	WITH I.A.(Civil)/1816/2023 in RSA/283/2019	MD MOZAHAR ALI SK, Versus ALEP UDDIN SK AND ORS	MR. R K BHUYAN MR M KASHYAP	MR. A C SARMA MR. M H RAJBARBHUIYAN
	WITH I.A.(Civil)/1817/2023 in RSA/283/2019	MD MOZAHAR ALI SK, Versus ALEP UDDIN SK AND ORS	MR. R K BHUYAN MR M KASHYAP	MR. A C SARMA MR. M H RAJBARBHUIYAN
	WITH I.A.(Civil)/1818/2023 in RSA/283/2019	MD MOZAHAR ALI SK Versus ALEP UDDIN SK AND ORS	MR. R K BHUYAN MR M KASHYAP	MR. A C SARMA MR. M H RAJBARBHUIYAN
	WITH I.A.(Civil)/2016/2024 in RSA/283/2019	MD MOZAHAR ALI SK Versus ALEP UDDIN SK AND ORS	MR. R K BHUYAN MR M KASHYAP	MR. A C SARMA
	WITH I.A.(Civil)/2018/2024 in RSA/283/2019	MD MOZAHAR ALI SK Versus ALEP UDDIN SK AND ORS	MR. R K BHUYAN MR M KASHYAP	MR. A C SARMA
44	I.A.(Civil)/2071/2024 in MACApp./6958/2024	THE NATIONAL INSURANCE COMPANY LTD. Versus SANJAY KALITA AND 2 ORS.	MR. P J BARMAN MS P PHUKAN	
	WITH MACApp./6958/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SANJAY KALITA AND 2 ORS E	MR. P J BARMAN	
45	I.A.(Civil)/2077/2024 in CRP/6321/2024	N. F. RAILWAY AND ANR Versus SHILPI SAHA (HARU SAHA)	MR H GUPTA	
	WITH CRP/6321/2024 (Filing Number)	N F Railways And Anr Versus Smt Shilpi Saha (haru Saha)	HAREESH GUPTA	
HEARING				
46	Crl.Pet./1201/2018 PART-HEARD, LCR 2 FILES(SCANNED COPY), FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MS B B AHMED	MR. S BORA (R2) MS J RAJKUMARI (R2) PP, ASSAM
47	MACApp./782/2018 WITH LCR, FIXED	SRI KARTIK DEKA Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
STAY MATTERS				
48	CRP(IO)/115/2023	MD. MUNNAF AHMED Versus RAJIB SAIKIA	MR P SARMA MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. R PHUKAN
49	CRP/27/2024 FIXED	ON THE DEATH OF JAGANMOY PAUL, HIS LEHAL HEIRS KALYANI PAUL AND 2 ORS Versus RASHESWAR PAUL @ RASHU PAUL	MR. S D PURKAYASTHA MS S.S.BORA	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN
50	CRP(IO)/104/2024	DEBEN CH. DEKA Versus NIRMAL DEKA AND 4 ORS.	MR. D A KAIYUM MR. M S MONDAL	MR C GOSWAMI (r-1 to 5)

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1800/2024	RAJENDRA NAIK Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1579/2024 WITH CASE RECORD(SCANNED COPY)	MAHENDRA SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB
3	Bail Appln./1900/2024 WITH OFFICE NOTE	SOURAV GOENKA @ AGARWAL Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
BAIL HEARING				
4	AB/1617/2024	SHAHADAT ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR A HAI	PP, ASSAM
5	AB/1692/2024	AZAD SK @ AHG AZAD SK Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
ORDERS				
6	Crl.A./50/2021 5 Y O M 12 D :PART-HEARD, WITH LCR 4 FILES, FIXED	SRI NITUL CHUTIA Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	PP, ASSAM
HEARING				
7	Crl.Rev.P./283/2022 PART-HEARD, WITH LCR 4 FILES, FIXED	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR. N J KHATANIAR, S.C., ELEMENTARY EDU DEPTT.,ASSAM MR A W AMAN MR S A BARBHUYAN

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4363/2023 WITH OFFICE NOTE	KAMAL KAKATI Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, WATER RESOURCE
2	WP(C)/7432/2023	PRADIP KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. R KALITA	GA, ASSAM
3	WP(C)/3315/2024 FIXED	JOHIRUL ISLAM Versus THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM
4	WP(C)/3530/2024	INAMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B TALUKDAR MR. M DAS MS. S BHATTACHARYYA	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
5	I.A.(Civil)/2073/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
	WITH WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) MR. D GOGOI (R-5) MR. R BORA (R-5) MR. I BORTHAKUR (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/151/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.		SC, IRRIGATION
6	WITH WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION

ADMISSION

7	WP(C)/7349/2016	MAHENDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR.C GOSWAMI	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MR. N BORAH (SC, ASSAM STATE ELECTION COMMISSION) SC, P H E
8	WP(C)/7614/2017	BOKAJAN CEMENT CORPORATION EMPLOYEES UNION Versus THE UNION OF INDIA and 5 ORS.	MR.R THAKURIA MR.L P SHARMA	GA, ASSAM MR N HASAN, R MR S BORTHAKUR, R MS. S KAKATI, R MD A HASSAN, R MR. C CHAKRAVARTY, R ASSTT.S.G.I.
9	WP(C)/7626/2017	ALL ASSAM WATER RESOURCES CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and 8 ORS.	MR.D K DAS MR.S DIHINGIA MR.P BHUYAN	GA, ASSAM MR.Y DOLOI(R- 1,4,7&8) MR.B GOGOI(SC, FINANCE DEPT. (R - 5)) SC, WATER RESOURCER - 2 TO 4 ASSTT.S.G.I. MS.D NATH(R-6) SC ASTDC SR. CGC
10	WP(C)/685/2019	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)
11	WP(C)/766/2019	HEM CH. DAS Versus THE STATE OF ASSAM AND 5 ORS	MISS. M BORAH MR. B B BORAH MS L BARUAH	GA, ASSAM MR. S DUTTA SC, FOREST
12	WP(C)/8115/2019	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED MD A ISLAM	
13	WP(C)/8374/2019	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA	SC, RAILWAY
14	WP(C)/9111/2019	RABIA BEGUM Versus THE UNION OF INDIA AND 3 ORS.	MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI MR. D WANGDI	MR. S S ROY (R-2,3,4) MR. S BORTHAKUR (R- 2,3,4) ASSTT.S.G.I.
15	WP(C)/7821/2022	SURUJ KR BORDOLOI Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
16	WP(C)/408/2023 FIXED	VERSHA TECHNOTRADE PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	GA, ASSAM SC, A.H and V. DEPT. SC, AAU
17	WP(C)/911/2023	M/S M D ASSOCIATES Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E
18	WP(C)/976/2023	M/S DEHING PART-I FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 9 ORS.	MR. D. BORAH	GA, ASSAM MR S BORTHAKUR MR. K GOGOI SC, M A C
19	WP(C)/995/2023	ASHIM AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
20	WP(C)/1811/2023	MD. MANJUR ALAM Versus THE STATE OF ASSAM AND 6 ORS	MR S HOQUE	GA, ASSAM SC, WATER RESOURCE SC, FINANCE

21	WP(C)/1852/2023	CHANDAN DEKA Versus THE UNION OF INDIA AND 6 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	MR. D J DAS (R-1 to 4) DY.S.G.I. SC, FOREST
22	WP(C)/1857/2023	ANJUM ARA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM
23	WP(C)/2056/2023 FIXED	MD. SOHIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. SAILENDRA DEKA MR J DAS	GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)
WITH				
24	WP(C)/2172/2021	GOPAL SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
25	WP(C)/4216/2023	SHREE BAJRANG OIL AND FLOUR MILL, BOKAKHAT AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ISLAM MR. N BARDOLOI	GA, ASSAM SC, FINANCE SC, REVENUE
26	WP(C)/4543/2023	SUBIMAL SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A DAS MR S KHOUND MR. P SENGUPTA MR. N I KHAN	SC, HEALTH
27	WP(C)/4856/2023	RAJIB KAKATY Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	SC, I O C
28	WP(C)/6096/2023 FIXED	SHANKAR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE SC, FINANCE SC, PWD
29	WP(C)/6220/2023	M/S SBL KNOWLEDGE SERVICES PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, FOREST SC, FINANCE DEPTT.
30	WP(C)/6384/2023	BVG INDIA LIMITED Versus UNION OF INDIA AND 5 ORS	MR. A K SAHU MR. S SAHU MS A ROY	MRS. A GAYAN (R-1 TO R-5) MR B PATHAK (R-6) MS. M SARMAH (R-6) MR B HAZARIKA (R-6) MR V KUMAR (R-6) MS M TIWARI (R-6) DY.S.G.I.
31	WP(C)/2739/2024 FIXED	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. R ISLAM N. UDDIN SK ABDULLAH	GA, ASSAM SC, REVENUE
32	WP(C)/3247/2024 FIXED	AMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
WITH				
33	WP(C)/3161/2024	ASHADUD ZAMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MR. LENTSO	SC, P AND R.D.
34	WP(C)/3335/2024 FIXED	HEMANTA KR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. M S MONDAL	SC, P AND R.D.
35	WP(C)/3465/2024 FIXED	EASTERN TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MS F BEGUM	SC, SEC. EDU.
ORDERS				
36	Cont.Cas(C)/311/2022 FIXED	D2S INFRASTRUCTURE PVT LTD Versus ANURAG GOEL AND 3 ORS	MR M HAQUE G UDDIN MS. P ADHIKARI	MS. R B BORA (R-1) MR. S BORA (R-1) MR P NAYAK (R-4)
37	Cont.Cas(C)/717/2022	ANITA BASUMATARY Versus ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA MR. B CHOUDHURY MS. R B BORA

38	Cont.Cas(C)/744/2022	LANIMA SAIKIA Versus ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MS. R B BORA (r-1) MR P NAYAK
39	Cont.Cas(C)/106/2023	ASHIM AGARWALLA Versus PABAN KR. BARTHAKUR AND 4 ORS.	MR. D K JAIN	MR S M T CHISTIE MR R M DAS (R-3,4,5,2) MR. C SHARMA (R-3,4,5,2) D JAIN (R-3,4,5,2) P. NAIDING (R-3,4,5,2)
40	Cont.Cas(C)/131/2023	M/S POOJA HARDWARE Versus AVINASH PURUSHOTTAM DAS JOSHI AND ANR	MS D DAS	
41	Cont.Cas(C)/400/2023	BIRENDRA NATH BHUYAN Versus CHANDAN SARMA AND ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	MR D KALITA (R-3)
42	Cont.Cas(C)/417/2023	NABIN GUPTA Versus S ABBASI, IAS AND 3 ORS	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR R M DAS (R-1) MR. C SHARMA (R-1) MS A LODHA (R-1) D JAIN (R-1)
43	Cont.Cas(C)/639/2023 FIXED	M/S JHURIA READYMADE CENTRE Versus DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
44	Cont.Cas(C)/640/2023 FIXED	M/S EASTERN AGRO MARKETING AGENCIES Versus DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
45	Cont.Cas(C)/641/2023	M/S MERO TRADERS Versus DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
46	Cont.Cas(C)/694/2023	KALU UDDIN CHOUDHURY Versus PABAN KUMAR BORTHAKUR AND 7 ORS	MS. D SINHA MR H K J AHMED MR. S N KRISHNATRAYA MR R YASIN P. SWARGIARY MR S.H. CHOUDHURY	MR. M BHAGABATI (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2) MR. D NATH (R-5) MS. M DEVI (R-1) MR. A DAS (R-1) O ASSUMI (R-5)
47	Cont.Cas(C)/79/2024 B/O	MD. IMAN ALI Versus NEERA DAULAGUPU AND 3 ORS.	MR B D DAS MR D KALITA MR. H R DAS	
HEARING				
48	WP(C)/1436/2022 FIXED	MUNUSH DAIMARI @ MUNUSH KUMAR DAIMARI Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR G KAKOTI MR. K BORUAH MR. P THAKURIA MR. D KHAKHALARY MR K J SAIKIA	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024

13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1768/2024	MOHOR ALI @ MAHAR ALI Versus THE STATE OF ASSAM	MR. M H TALUKDAR	PP, ASSAM
2	Bail Appln./1951/2024	NOOR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
3	Bail Appln./2026/2024	SMTI. SAIRA BEGUM Versus THE STATE OF ASSAM	MR D BANERJEE MS M BOSE MS. R DEVI	PP, ASSAM
4	Bail Appln./2027/2024	IJAJUR RAHMAN BARBHUIYA @ IZAZUR RAHMAN BARBHUIYA @ PATTU Versus THE STATE OF ASSAM AND ANR	MR. B U LASKAR	PP, ASSAM
5	Bail Appln./2030/2024	SALIM UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
6	Bail Appln./2031/2024	JAIMAT ALI AND 2 ORS. Versus THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM
7	Bail Appln./2032/2024	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, NCB
8	Bail Appln./2039/2024	SURAJ BASUMATARY AND 4 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
9	Bail Appln./2045/2024	MEDABALIMI SRINIVASA RAO Versus CENTRAL BUREAU OF INVESTIGATION	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS. L WANGSA	SC, CBI
10	Bail Appln./2046/2024	HAMIDA BIBI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR S M ABDULLAH P MS F HUSSAIN MR. D BORA MD IMRAN	PP, ASSAM

MOTION

11	AB/1796/2024	ABDUL SAHID Versus THE STATE OF ASSAM	MR. R SALOI MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
12	AB/1797/2024	MUJAHID RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
13	AB/1802/2024	ROFIZUDDIN ALIAS RAFIZUDDIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
ADMISSION				
14	Crl.Pet./1134/2018	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
15	Crl.Pet./149/2022	PROSENJIT DEY LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR T KALITA (R-2) MR. A SAIKIA (R-2) MR. N K DAS (R-2) MR. A S ALI (R-2) MR. J ISLAM (R-2) PP, ASSAM
16	Crl.Pet./159/2023 WITH LCR 2 FILES	KHAIRUL HOQUE TALUKDAR AND 4 ORS Versus ABDUL HANNAN AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	MR. A M S MAZUMDER (r-1) PP, ASSAM
17	Crl.A./183/2024 B/O	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
	WITH I.A.(Crl.)/544/2024 in Crl.A./183/2024	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
18	Crl.A./188/2024 B/O	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
	WITH I.A.(Crl.)/553/2024 in Crl.A./188/2024	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
19	Crl.Pet./772/2024	NEPAL DAS Versus THE STATE OF ASSAM AND ANR	MR V JAMMAR MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	MR. R DE (R-2) MS. D PATHAK (R-2) PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./2998/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
21	Bail Appln./639/2024 WITH CASE RECORD(SCANNED COPY)	JAYANTA SHARMA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR B P BORAH (R-2) J DASGUPTA (R-2) MR P J DUTTA (R-2) MR. N MAHAJAN, (AMICUS CURIAE) MISS. J GOGOI (R-2) PP, ASSAM
22	Bail Appln./885/2024 BA 177/2024(D/O), CASE RECORD(SCANNED COPY)	RANJAN KUMAR Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
23	Bail Appln./1422/2024 WITH OFFICE NOTE	TAJNUR ALI Versus THE UNION OF INDIA	MR M Z SHAH MD P RAHMAN	SC, NCB

24	Bail Appln./1682/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MINTU KALITA Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. C K NATH MR. N MAHAJAN	PP, ASSAM
25	Bail Appln./1687/2024 FIXED	ASUR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	MR. M HUSSAIN(R-2) MR. R I MONDAL(R-2) PP, ASSAM
26	Bail Appln./1700/2024 FIXED	BHOLA SEKH AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	Bail Appln./1943/2024 FIXED	NASIR UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
28	Bail Appln./1961/2024 FIXED	JITU DAS Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
29	Bail Appln./1992/2024 FIXED	DINDAYAL CHAUBEY Versus THE STATE OF ASSAM	MR H GUPTA MR. FIRUZ KHAN MR. ABHIJIT MENA DR AZIZ KHAN	PP, ASSAM
30	Bail Appln./2005/2024 FIXED	MASUD ALAM Versus STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	
<u>BAIL HEARING</u>				
31	AB/3772/2023 B/M.NANDI	MOIMONA KHATUN Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
32	AB/374/2024	DEWAN HAIDAR ALI Versus THE STATE OF ASSAM	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS	PP, ASSAM
33	AB/561/2024	SAIDUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	AB/597/2024	BABUL SHEIKH Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
35	AB/957/2024	HAYAT ALI PARAMANIK Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
36	AB/979/2024 FIXED	MD. HARUN RASID Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
37	AB/1166/2024	MD. AJIJUL HOQUE Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
38	AB/1190/2024	JIARUL HOQUE @ JIYARUL HAQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	AB/1196/2024	AFNOOR HUSSAIN @ APNUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR J FIRDAUS	PP, ASSAM
40	AB/1229/2024 B/O	RUNTI HANDIQUE @ RUNTI GOGOI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM
41	AB/1341/2024	DIBESWAR RAY @ ASHOK RAY Versus THE STATE OF ASSAM	MR D C NATH MR. M MONDAL	PP, ASSAM

42	AB/1511/2024 WITH OFFICE NOTE, FIXED	HAFIJUR RAHMAN @ HAFIZUR RAHMAN Versus STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MD A ISLAM	PP, ASSAM
43	AB/1531/2024 WITH OFFICE NOTE, FIXED	ALI SHEIKH Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
44	AB/1602/2024 WITH OFFICE NOTE, FIXED	BABUL SK @ BABU Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MRS M DAS MS M DAS	PP, ASSAM
45	WITH AB/1170/2024	ABDUL AUDUT SARKER @ AUDUT SARKER Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS M DAS	PP, ASSAM
46	AB/1652/2024 WITH OFFICE NOTE, FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	PP, ASSAM
ORDERS				
47	Crl.Pet./666/2021 WITH LCR 1 FILE	THANGMINLEIN KHONGSAI Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. S P SHARMA MS U SHARMA	PP, ASSAM
48	I.A.(Crl.)/790/2023 WITH LCR 4 FILES, B/O in Crl.A./322/2023	RAHUL MODAK Versus THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH Crl.A./322/2023	RAHUL MODAK Versus THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
49	Crl.Pet./832/2023	JITUMONI BORA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
50	Crl.Pet./862/2023	TATA MOTORS FINANCE LTD Versus THE STATE OF ASSAM AND ANR	MR. M SHARMA MR S DEKA	PP, ASSAM
51	I.A.(Crl.)/937/2023 AB 144/2023(D/O) in AB/144/2023	LAISHRAM LADU SINGH Versus THE STATE OF ASSAM,	MR. A LAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024

17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2033/2024	RAMJAN ALI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./1853/2024 FIXED	AZADUL ISLAM @ AZAD ALI Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
3	AB/1101/2024 FIXED	PINKEE TAMULI Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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7)	MR. R L YADAV	15-07-2024	To	26-07-2024
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9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
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12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024



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[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2029/2024	JAYANTA HAZARI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
2	Bail Appln./2034/2024	RAMJAN ALI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
3	Bail Appln./2036/2024	TARIK AZIZ Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
4	Bail Appln./2037/2024	DEEPAK GOGOI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
5	Bail Appln./2038/2024	ABZAL ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
6	Bail Appln./2041/2024	SANSUMA BASUMATARY AND ANR Versus THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
7	Bail Appln./2042/2024 B/O	MILTON SHEIKH Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
8	Bail Appln./2043/2024	AJOY KR VISWAKARMA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. S SHARMA	PP, ASSAM
MOTION				
9	Crl.Pet./1281/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
10	WITH Crl.Pet./1278/2023	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM

11	WITH Crl.Pet./1279/2023	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
12	WITH Crl.Pet./1280/2023	NAKIBUR ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
13	Crl.Pet./706/2024 FIXED	FIRUJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
14	Crl.Pet./811/2024	DHYAN FOUNDATION GOUSHALA Versus THE STATE OF ASSAM AND ANR	MR. D DOLEY MRS. B CHAKRABORTY	PP, ASSAM
15	Crl.Pet./812/2024	PAPU DEB Versus THE STATE OF ASSAM AND ANR	MR. S NATH MR. N G KUNDU	PP, ASSAM
16	Crl.Pet./813/2024 B/O	MUSTAFA ANARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI MR. B BISHAYA	PP, ASSAM
17	Crl.Pet./814/2024	SMTI. JUJANA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
18	Crl.Pet./815/2024	TARUN JAIN Versus THE STATE OF ASSAM AND ANR	MR. M AGARWALLA MS P GOGOI	PP, ASSAM
19	Crl.Pet./816/2024	MUNENDRA KUMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	PP, ASSAM
20	Crl.Pet./817/2024	JAMSED AHMED Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
21	Crl.Pet./818/2024	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED AND 2 ORS Versus RAJESH AGARWAL	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	
22	AB/1756/2024 FIXED	NITYA DAS Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
23	AB/1757/2024 FIXED	BANESWAR DAS Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
24	AB/1759/2024 FIXED	PASHAN ALI (MINOR) Versus THE STATE OF ASSAM	MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
25	AB/1798/2024	HAMED ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM MR M Z SHAH S HOQUE	PP, ASSAM
26	AB/1799/2024	MD MANIK MANDAL @ MANIK MANDAL SHEIKH Versus THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
27	AB/1801/2024	AJJUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM MR M Z SHAH S HOQUE	PP, ASSAM
28	AB/1803/2024	RAJONI BAISHNAB Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
29	AB/1804/2024	BIJAY RABHA Versus THE STATE OF ASSAM	MR L RABHA MR. S BARMAN	PP, ASSAM

ADMISSION

30	Tr.P.(Cri.)/15/2022	KUMKUM DEVI Versus MD. ASHRAFUL HAQUE	MR A SHARMA	MD M S ALI
31	Crl.Rev.P./185/2023 WITH LCR 2 FILES	BABUL HUSSAIN Versus ANISHA KHATUN	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR A A DEWAN S N ULLAH MR H A RASHID
32	Crl.Rev.P./242/2023 WITH LCR 2 FILES	BIMAL SING BEY Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
33	Crl.Rev.P./553/2023 WITH LCR 1 FILE(SCANNED COPY)	PABITRA NEWAR @PINKY @ PABITRA DEVI NEWAR Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MD A ISLAM M AHMED	MR. P J BARMAN (R-2) MR. W R MEDHI (R-2) MR. P TALUKDAR (R-2) PP, ASSAM
34	Crl.Rev.P./76/2024 WITH LCR 2 FILES	SIMON MAO Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
35	Crl.Pet./436/2024 WITH LCR 1 FILE, B/O	SALIM UDDIN Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
36	I.A.(Cri.)/555/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED in Crl.Pet./929/2023 WITH Crl.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
		MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)
	WITH Crl.Pet./235/2021	ABUL KALAM @ ABDUL KALAM Versus MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
38	Bail Appln./955/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL HASIM Versus THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
39	Bail Appln./1299/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DEBOJYOTI SAIKIA @ ANKUR Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
40	Bail Appln./1814/2024 FIXED	RABIUL HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR. A AWAL MR. A.H. MONDAL	PP, ASSAM
41	Bail Appln./1907/2024 FIXED	PRANAB SUTRADHAR Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	PP, ASSAM
42	Bail Appln./1968/2024 FIXED	BHARAT DAS AND 5 ORS. Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
43	Bail Appln./1991/2024 FIXED	NARESH KUMAR SAHANI AND 4 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MR M REJA MR. P S BISWAS	PP, ASSAM
44	Bail Appln./2003/2024 FIXED	ABDUL FAHAD Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
45	AB/282/2024 FIXED	AMAR KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

46	AB/456/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROHUL AMIN @ RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
47	AB/1228/2024 FIXED	MD. MOSRAFE MURTAZA AHMED (MINOR) Versus THE STATE OF ASSAM	MR A NATH MR. NAYAN J. MEDHI	PP, ASSAM
48	AB/1533/2024 FIXED	ABDUS SAMAD @ SAMAD ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
49	AB/1540/2024 FIXED	CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH Versus THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
50	AB/1621/2024 FIXED	UTTAM ROY @ GUNO ROY Versus THE STATE OF ASSAM	MD H R AHMED MR A MALEK	PP, ASSAM
51	AB/1651/2024 FIXED	SONUDDIN SK Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	MR. A A R KARIM(INFORMANT) PP, ASSAM

ORDERS

52	Crl.Pet./1147/2019 WITH LCR 1 FILE(SCANNED COPY)	MUSLEM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	PP, ASSAM
53	Crl.Pet./645/2021 WITH LCR 1 FILE(SCANNED COPY)	NRIPENDRA NATH DAS @ NRIPEN SAIKIA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D C C PHUKAN T KAKATI	PP, ASSAM
54	Tr.P.(Crl.)/23/2024 FIXED	BINAY DEOGAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM
55	Crl.Pet./620/2024	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM	

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2044/2024	BIJENDAR SINGH ALIAS VIJENDER AND ANR Versus THE STATE OF ASSAM		PP, ASSAM
MOTION				
2	AB/18/2024 FIXED	GOLAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
3	Crl.Rev.P./247/2024	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. J ABBAS MR P H KONWAR	PP, ASSAM
4	Crl.Pet./718/2024	RAJ UDDIN Versus THE STATE OF ASSAM AND ANR	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
5	AB/1719/2024 FIXED	DIPUTJAL SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR G CHOUDHURY MR ARINDAM BARUAH	PP, ASSAM
ADMISSION				
6	Crl.Rev.P./107/2018 WITH LCR 3 FILES	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
7	Crl.Pet./27/2023 WITH LCR 1 FILE	BIDYADHAR BORAH Versus M/S SHYAM TRADE AGENCY	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MR. D NANDI MS P SARMAH
8	Crl.Rev.P./72/2023	SUMAN SEN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. M M ZAMAN D HUSSAIN	PP, ASSAM
9	Crl.Rev.P./287/2023	SIBU DUTTA @ SHIBU DUTTA Versus PINKY MONDAL	MS D DAS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI
10	Crl.Rev.P./535/2023	JAMER KAJI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM

11	Crl.Pet./644/2023	NATWAR LAL MISHRA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR P SHARMAH MR R CHETRY	MR. H. BURAGOHAH (r- ,3,4) MS A DEVI (r-,3,4) MR R SINGH MS. H BORAH (r-,3,4) PP, ASSAM
12	Crl.Pet./821/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SANJAY AGARWALLA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. M BERIA MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
13	Crl.Pet./875/2023	IMAN HUSSAIN TALUKDAR @ DHULU BABU Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MD A ISLAM M AHMED	MR G SAROWAR (R-2) MR. N UDDIN (R-2) MR R ISLAM (R-2) MR S K CHHETRY (R-2) PP, ASSAM
14	Crl.Pet./1303/2023 WITH LCR 2 FILES, B/O	PARTHA PRATIM SAIKIA Versus POPI SAIKIA	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR B P BORAH MR P J DUTTA
15	Tr.P.(Crl.)/13/2024 WITH LCR 1 FILE	SHILADITYA SWARGIARY Versus NIKITA SWARGIARY	MR B DEORI	MR. M KHAN MS J AKTAR
16	Tr.P.(Crl.)/24/2024	MOHAMMAD RIJVAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MR. D DAS, LD. ADDL. P.P., ASSAM. PP, ASSAM
	WITH I.A.(Crl.)/500/2024 in Tr.P.(Crl.)/24/2024	MOHAMMAD RIJVAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
17	Crl.Rev.P./149/2024 FIXED	MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. B CHOUDHURY	
	WITH I.A.(Crl.)/351/2024 in Crl.Rev.P./149/2024	MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	
18	Crl.Pet./548/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	KRISHNA PAUL Versus THE STATE OF ASSAM	MR S SARMAH MR. J GAUTAM	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./460/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
20	Bail Appln./695/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KAZI ALAUDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
21	Bail Appln./1199/2024 FIXED	MOFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
22	Bail Appln./1744/2024 WITH OFFICE NOTE, FIXED	PRASENJIT NAMA Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
23	Bail Appln./1811/2024 FIXED	ASADUL ALI Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
24	Bail Appln./1878/2024 FIXED	BANES ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM

25	Bail Appln./1976/2024 WITH OFFICE NOTE, FIXED	JUGNU BASFOR Versus THE STATE OF ASSAM	MR B K SINGH MR D AKRAM MR M SAHEWALLA	PP, ASSAM
BAIL HEARING				
26	AB/4110/2023 FIXED	BIMAL BASUMATARY Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
27	AB/556/2024 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM
28	AB/600/2024 FIXED	KASHYAP PATHAK Versus THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
29	AB/601/2024 FIXED	ANUP CHUTIA Versus THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
30	AB/757/2024 FIXED	SAMSUL HAQUE LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. T A CHOUDHURY S SOHAIL	PP, ASSAM
31	AB/1114/2024 WITH OFFICE NOTE, FIXED	PRAVEEN KOTHARI AND ANR. Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S P DAS MD A ISLAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS PP, ASSAM
32	AB/1259/2024 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
33	AB/1313/2024 FIXED	MD. KABIR ALI @ SELIM AKHTAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
34	AB/1372/2024 FIXED	MOFIDA BEGUM Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
35	AB/1425/2024 FIXED	ANARUL ISLAM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
36	AB/1445/2024 FIXED	HITESH DEKA @ HITESWAR DEKA AND ANR Versus STATE OF ASSAM	MR J BORAH MR N PATIRI MS B LASKAR	PP, ASSAM
37	AB/1499/2024 FIXED	DR. SANTANU BARKAKATI Versus THE STATE OF ASSAM	MR. J PATOWARY MS N MAHANTA N GAUTAM	PP, ASSAM
38	AB/1519/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KHON ENGHI @ KHAN ENGHEE Versus THE STATE OF ASSAM	MR. S K SINGH MR. S SAHU	PP, ASSAM
39	AB/1552/2024 FIXED	ABUL KALAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
40	AB/1579/2024 FIXED	NARAYAN DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM MR. H KAKATI	PP, ASSAM

ORDERS

41	I.A.(CrI.)/537/2020 AB 4412/2019(D/O) in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
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42	Crl.Pet./846/2022 WITH LCR 1 FILE	WAHEDUR RAHMAN Versus MST. RUNU BEGUM	MS. T SOM MR H DAS MS. U HAZARIKA MR. P TELI	
43	W.P.(Crl.)/26/2023	ABHISHEK GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
44	W.P.(Crl.)/44/2023	PRASANTA RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR P P MEDHI MR M J DEURI MR G BARGAYARY	GA, ASSAM
45	Crl.Rev.P./100/2023 WITH LCR 3 FILES	ABDUR RAHIM SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MS S PATAR	PP, ASSAM
46	I.A.(Crl.)/277/2023 in Crl.Rev.P./3389/2023	BAREKUDDIN @ BAREK ALI Versus JANU BEGUM	MR. J AHMED MS A HUSSAIN R BEGUM MR H RAHMAN MS. S ROY MR. R ISLAM	
	WITH Crl.Rev.P./3389/2023 (Filing Number)	BAREKUDDIN @ BAREK ALI Versus JANU BEGUM (A)	MR. J AHMED	
47	Crl.Pet./698/2023	NASIR UDDIN MAZARBHUIYA Versus MD. SAJUL ISLAM BARBHUIYA AND ANR	MR. D HUSSAIN MD E AHMED	MR. J M A CHOUDHURY (R-2) MR. A B T HAQUE (R-2)
48	Crl.Pet./1188/2023 WITH LCR 2 FILES, FIXED	ANAND KUMAR JAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR R K MOUR MR S SHARMA	PP, ASSAM
49	I.A.(Crl.)/85/2024 WITH LCR 5 FILES, FIXED in Crl.A./25/2024	TILOK KONWAR @ TILAK KONWAR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH Crl.A./25/2024	TILOK KONWAR @ TILAK KONWAR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
HEARING				
50	Crl.Rev.P./151/2024 WITH LCR 1 FILE, FIXED	SHAHIDUL SIKDAR Versus THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MR B HAZARIKA	MR. P N GOSWAMI, S.C., FOREST DEPTT. PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024

17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2028/2024	SIMAN BORO Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
2	Bail Appln./2035/2024	RAMJAN ALI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
3	Bail Appln./2040/2024	MAIDI DAIMARI Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
ADMISSION				
4	CRP/66/2020 FIXED	M/S EASTERN ROAD CARRIERS AND 2 ORS. Versus SMT. JENITHA SANGMA AND 6 ORS.	MR. A SARMA MR M K ROY	MR. S. DEY(R-6,7) MR P DEKA(R-6,7) MR S N ADHYAPAK (R-1) MS B DAS(R-1)
5	MACApp./221/2024	DIPTI GOGOI AND ORS. Versus PRABIN GOGOI AND ANR	MR. B. CHETRI MR K KASHYAB	
6	MACApp./267/2024	SMTI. SALEHA BEGOM AND 3 ORS Versus MANAGER, M/S MAA DURGA TRAVELS AND ANR	MR. S ROY MR. M H LASKAR	MR SISHIR DUTTA MS. M CHOUDHURY MR S DUTTA
7	MACApp./345/2024	MUKESH JALAN Versus SHARAD BAWRI AND ANR.	MR B K JAIN MS. C AGARWAL	
8	MACApp./346/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus JOYDEEP SARMAH @ SHARMA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/2070/2024 in MACApp./346/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus JOYDEEP SARMAH @ SHARMA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
BAIL HEARING (BA)				
9	Bail Appln./1336/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SURESH RAM Versus UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB

BAIL HEARING

10	AB/1213/2024 FIXED	ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
11	AB/1486/2024	BULAL SK @ RAHUL Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
12	Bail Appln./1942/2024 FIXED	DILBAR ALI @ DILBOR ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM

FOR HEARING U/O XLI RULE II C.P.C.

13	RSA/118/2023	SRI B.GANESH Versus COAL INDIA LTD.	MR. K K DEY MR V K BAROOAH MR. WISE IMRAN	MR M Z AHMED (SR. ADV) MS. B DUTTA (SR. ADV) MR. A M DUTTA
14	RSA/192/2023 CAVT. NO.10242/023,	NIRBHAY BARMAN AND 3 ORS. Versus JITUL ALI AND 7 ORS.	L K BORAH	MR. R K BHUYAN FOR CAVEATOR
	WITH I.A.(Civil)/3150/2023 in RSA/192/2023	NIRBHAY BARMAN AND 3 ORS. Versus JITUL ALI AND 7 ORS.	L K BORAH	MR. R K BHUYAN FOR CAVEATOR
15	RSA/212/2023	M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ORS	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MS. N TALUKDAR MR. A Z CHOUDHURY	

WITH[I.A.\(Civil\)/3549/2023](#)
in RSA/212/2023

		M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ANR.	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MR. A Z CHOUDHURY MS. N TALUKDAR	
16	RSA/217/2023	SAHJAHAN ALI Versus KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
	WITH I.A.(Civil)/3777/2023 in RSA/217/2023	SAHJAHAN ALI Versus KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	

17	RSA/107/2024	ON THE DEATH OF SAJIYA @ SAJIDA KHATUN HIS LEGAL HEIRS SATTAR KHAN AND ORS Versus NURUL ISLAM MIAH	MR. A R SIKDAR MR. S I TALUKDAR	
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WITH[I.A.\(Civil\)/1844/2024](#)
in RSA/107/2024

		ON THE DEATH OF SAJIYA @ SAJIDA KHATUN HIS LEGAL HEIRS SATTAR KHAN AND ORS Versus NURUL ISLAM MIAH	MR. A R SIKDAR MR. S I TALUKDAR	
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ORDERS

18	MACApp./153/2013 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. Versus ASHA DEVI and 9 ORS.	MS.M CHOUDHURY MR.A AHMED MR.S DUTTA(Sr.Adv.) MR.C SHARMA MS.S THAKURIA	MR.R GOSWAMI MR.I ALAM MS.B SARMA(R-1to5) MS.M SAIKIA MS.P BORSAIKIA
19	MACApp./137/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SIRATAN NESSA and ANR.	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.T J MAHANTA(R-1) MS.P BHATTACHARYA(R-1) MR.M DUTTA(R-1)

	<p>WITH CO/5/2016 in MACApp./137/2014</p>	<p>MUSST SIRATAN NESSA @ SARATUN Versus NEW INDIA ASSURANCE COMPANY LIMITED</p>	<p>MR.T J MAHANTA MS.P BHATTACHARYA MR.M DUTTA</p>	<p>MS.N MODI MR.S DUTTA</p>
20	<p>MACApp./282/2014 WITH LCR</p>	<p>NAJUMA BEGUM Versus UNITED INDIA INSURANCE CO LTD</p>	<p>MR.J MOLLAH MR.S ISLAM MRA HAWARI</p>	<p>MR.K K BHATRA(R-1) MR.A TALUKDAR(R-1) MR.K K BHATTACHARYYAR-1 MR.J JOHN(R-1)</p>
21	<p>I.A.(Civil)/2016/2019 WITH LCR in MACApp./311/2014</p>	<p>NEW INDIA ASSURANCE COMPANY LIMITED Versus MRS. RUMA BORUAH AND 3 ORS.</p>	<p>MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR</p>	<p>MR. A R SIKDAR</p>
	<p>WITH MACApp./311/2014</p>	<p>RUMA BARUAH and ANR Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO LTD and 3ORS,</p>	<p>MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM</p>	<p>MR.R GOSWAMI(R-1) MS.M SAIKIA(R-1) MS.P BORTHAKUR(R-1) MR. P AGARWAL (R2)</p>
	<p>WITH I.A.(Civil)/1945/2019 in MACApp./311/2014</p>	<p>NEW INDIA ASSURANCE CO. LTD. Versus MRS. RUMA BORUAH AND 4ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR</p>	<p>MR. A R SIKDAR</p>
	<p>WITH CO/7003/2019 (Filing Number) in MACApp./311/2014</p>	<p>NEW INDIA ASSURANCE COMPANY LIMITED Versus MRS. RUMA BORUAH AND 3 ORS</p>		
22	<p>I.A.(Civil)/2317/2019 FIXED in CRP/9154/2019</p>	<p>RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS</p>	<p>MR G P BHOWMIK MR. P K SARMA MS. B BHUYAN</p>	<p>MR S SARMA MR S SARMA</p>
	<p>WITH CRP/9154/2019 (Filing Number)</p>	<p>RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS- NIPA SHARMA AND 2 ORS. (F)</p>		
23	<p>I.A.(Civil)/4250/2019 in RSA/69/2004 (D/O), FIXED in RSA/69/2004</p>	<p>NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS</p>	<p>MR K BHUYAN</p>	<p>MRS. S ROY M ALAMGEER MR. A ALAM</p>
	<p>WITH I.A.(Civil)/4251/2019</p>	<p>NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS</p>	<p>MR K BHUYAN</p>	
	<p>WITH I.A.(Civil)/4252/2019</p>	<p>NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS</p>	<p>MR K BHUYAN</p>	
24	<p>I.A.(Civil)/862/2020 FIXED in CRP/105/2018</p>	<p>SRI MAKHAN SAIKIA Versus SMTI. TARU BAISHYA AND 3 ORS.</p>	<p>MS. B CHOUDHURY MS J DAS</p>	<p>MR. A R SHOME</p>
	<p>WITH CRP/105/2018</p>	<p>SRI MAKHAN SAIKIA Versus SMTI. TARU BAISHYA AND 3 ORS.</p>	<p>MS. B CHOUDHURY MR. P BORAH MR. S SAHU MS. J DAS</p>	<p>MR. S CHAUHAN (R1, R2) MS S K CHAUHAN (R1, R2) MR. A R SHOME (R1, R2)</p>
25	<p>CRP/33/2022 FIXED</p>	<p>BAKHAL RAMCHIYARI Versus THE ROYAL INSURANCE CORPORATION OF BHUTAN AND 2 ORS.</p>	<p>MR I HAQUE</p>	<p>MR. R K D CHOUDHURY DY.S.G.I.</p>

26	I.A.(Civil)/804/2022 FIXED in MACApp./6038/2021 WITH MACApp./6038/2021 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus DIPA SARMA AND 4 ORS. ORIENTAL INSURANCE CO. LTD. Versus DIPA SARMA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	MRS. S ROY (r-1,2,3) MR T KALITA (r-4) J DASGUPTA (r-4)
27	MC/49/2023 in RSA/273/2014 (D/O), WITH LCR in RSA/273/2014 WITH I.A.(Civil)/3370/2023 WITH I.A.(Civil)/3371/2023 WITH I.A.(Civil)/3372/2023	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA, SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA, SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA,	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. B J MUKHERJEE MR. B J MUKHERJEE
28	RSA/205/2023 FIXED WITH I.A.(Civil)/378/2024 in RSA/205/2023	UNION OF INDIA Versus DR. PRASANTA KUMAR DAS UNION OF INDIA AND 2 ORS Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI MR. S K MEDHI	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
29	I.A.(Civil)/1780/2023 in RSA/165/2016 (D/O), WITH LCR in RSA/165/2016 WITH I.A.(Civil)/1781/2023 WITH I.A.(Civil)/1782/2023	SRI MONORANJAN DHUBI and 3 ORS Versus ON THE DEATH OF YUNUS ALI, SRI MONORANJAN DHUBI AND 3 ORS Versus ON THE DEATH OF YUNUS ALI SRI MONORANJAN DHUBI and 3 ORS Versus ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA MS. S D GUPTA MR B MALAKAR MS S DASGUPTA MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	MS. R CHOUDHURY (r-2,4) MS F N ZAMAN (r-2,4) MS. B. HAZARIKA (r-2,4)
30	I.A.(Civil)/2936/2023 WITH LCR, FIXED in Mat.App./40/2022 WITH Mat.App./40/2022	XXXXXXX Versus XXXXXXX XXXX XXXX Versus XXXX XXXX	MR. K SARMA MR. S BORUAH MR. K SARMA MR. S BORUAH	MR. H R KHAN
31	CRP/26/2024 WITH LCR, FIXED WITH I.A.(Civil)/852/2024 in CRP/26/2024	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH,	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR MR. A DHAR MD F FARIDI FOR CAVEATOR

32	Tr.P.(C)/30/2024 FIXED	ANAMIKA TALUKDAR Versus NILAMANI RAJBONGSHI	MR. D BORAH	
33	Tr.P.(C)/44/2024 FIXED	ASMINA KHATUN Versus SOLMON IQUBAL	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	MR. N HASAN MR. A HASAN
34	FAO/50/2024 FIXED	RAJEN BORO AND ANR Versus PRABHAKAR TIWARI AND 6 ORS	MR H K SARMA	
	WITH I.A.(Civil)/1842/2024 in FAO/50/2024	RAJEN BORO AND ANR Versus PRABHAKAR TIWARI AND 6 ORS	MR H K SARMA	
35	FAO/51/2024 FIXED	KOTAK MAHINDRA BANK LTD. Versus UCO BANK AND 4 ORS.	MR G KHANDELIA MR. K DEKA MR R PAUL	MR. B K SEN(R-1) MR A HUSSAIN(R-1) N HASAN(R-1) P SINGH(R-1)
36	CRP(IO)/200/2024 FIXED	BASANTI DAS Versus PUNESWAR BARMAN AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA DR AZIZ KHAN	
37	I.A.(Civil)/752/2024 FIXED in FAO/2117/2024	MADHUSMITA BARUAH SHARMA Versus SANJEEV SHARMA	MR. P BHOWMICK MR. D THAOSEN	MR S BORTHAKUR MS. P BORAH MR P H KONWAR MR P H KONWAR
	WITH FAO/2117/2024 (Filing Number)	MADHUSMITA BARUAH SHARMA Versus SANJEEV SHARMA E	MR. P BHOWMICK	
38	I.A.(Civil)/1026/2024 WITH LCR, FIXED in RSA/27/2023	BHUMIDHAR BARMAN AND 3 ORS . Versus SHRADHA NANDA BARMAN,	MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MS S DEV	MR. M DUTTA
	WITH RSA/27/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P K ROYCHOUDHURY (R-2) MR. N HAQUE (R1-R3) MR. A K AZAD (r-1) MR. S R BARBHUIYA (R1- R3) MR M HUSSAIN (R1-R3)
	WITH I.A.(Civil)/547/2023 in RSA/27/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	
39	I.A.(Civil)/1393/2024 FIXED in CRP/4888/2024	ON THE DEATH OF MAHABIR PRASAD GOENKA HIS HEIRS AND LEGAL REPRESENTATIVES, ARVIND GOENKA AND 5 ORS Versus ON THE DEATH OF LATE DUKHA SHARMA HIS HEIRS AND LEGAL REPRESENTATIVE, SHYAMDEV SHARMA AND ORS.	MR.A K SHARMA MR. A C SARMA MR G BHARADWAJ	
	WITH CRP/4888/2024 (Filing Number)	ON THE DEATH OF MAHABIR PD GOENKA HIS LEGAL HEIRS ARVIND GOENKA AND 5 ORS Versus ON THE DEATH OF DUKHA SHARMA HIS LEGAL HEIRS SHYAMDEV SHARMA AND 65 ORS (A)	MR. A C SARMA	
40	I.A.(Civil)/2075/2024 in MACApp./5661/2024	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus BIRAJ BASUMATARY AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	A G CHOUDHURY FOR CAVEATOR

WITH
[MACApp./5661/2024](#)
(Filing Number)

THE RELIANCE GENERAL INSURANCE CO MR. A J SAIKIA
LTD

Versus

BIRAJ BASUMAATARY AND 3 ORS (H)

HEARING

41	CRP/57/2018 CAVT. NO.0301/2018 WITH LCR, B/O	GOBARDHAN PRASAD MODI Versus THE AHMED TEA CO. (P) LTD.	MR. P J SAIKIA MR. R S MISHRA	MR. K N CHOUDHURY FOR CAVEATOR MR. J PATOWARI
STAY MATTERS				
42	CRP/172/2016	MD. UMED ALI and 3 ORS. Versus MD. AINUL HAQUE and 18 ORS	MR.A K PURKAYASTHA MR.S SHARMA MR.M S ALI	MR.S CHAUHAN(R- 1-6) MR. R C PAUL MR.A R SHOME(R- 1-6) MS M BHARATI
43	Tr.P.(C)./25/2022	LUCKY BHOWMICK @ LUCKY BISWAS Versus RIPAN BHOWMICK	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	
44	Tr.P.(C)./70/2022	ARINDOM SARMA Versus DEVAHUTI SAIKIA	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG
45	CRP/129/2023 FIXED	PANNA NEEDHAM @ PANA NIDHAM Versus MARTHYA NEEDHAM AND 5 ORS.	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	MR. K KALITA (R1-6) MR. R KALITA MR. A DHAR MR P DOLEY (R1-6)
46	CRP(IO)/148/2023 FIXED	BISWAJIT BARUA AND 2 ORS Versus PRADIP KUMAR PAUL AND 2 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. K R PATGIRI (r-3) MR. B HALDAR (r-5) MS. U HAZARIKA (r-3) MR B DEORI (r-5)
47	Tr.P.(C)./11/2024	NEHA SHARMA Versus AMAN AGARWAL	MR. S ISLAM MR A HAWARI	MS. N BEGUM MR P DAS MR A SARMA MS N BARUAH
48	CRP(IO)/187/2024 CAVT. NO.03872/024, FIXED	STATE BANK OF INDIA Versus RAJANI PODDAR AND 6 ORS	MR. A PARVEZ MR D GOGOI MR. B ROY	MR. I KALITA MR. I BORTHAKUR FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,17th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH- IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/993/2024 FIXED in WP(C)/5276/2023 WITH WP(C)/5276/2023	SUDIR CHANDRA SAHA, Versus DR. BICHITRA KUMAR DOLEY, DR. BICHITRA KUMAR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR. D M NATH MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS R MALI	MR B D DAS GA, ASSAM SC, HEALTH
2	I.A.(Civil)/2048/2024 in WP(C)/3621/2023 WITH WP(C)/3621/2023	MESTER ALI PODDAR Versus JAHANARA BEGUM AND ORS JAHANARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	A RAHMAN MRS. S ROY	GA, ASSAM MS. S ROY GA, ASSAM M DAS (R-5) MR. A RAHMAN (r-4)
ORDER NO STEPS				
3	WP(C)/1709/2022	PREMJIT SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K HANDIQUÉ MR. D GOGOI	GA, ASSAM SC, REVENUE
4	WP(C)/202/2023	SMTI KABITA BORKAKATI Versus THE UNION OF INDIA AND 10 ORS.	MR. A LAL MR A BRAHMA	GA, ASSAM DY.S.G.I.
5	WP(C)/6325/2023	ASHOK KUMAR SARMA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S P SHARMA MR. SIDHANT DUTTA	GA, ASSAM SC, FINANCE
ADMISSION				
6	WP(C)/7009/2016 FIXED	M/S GROB TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MS.S KAKATI MR.C CHAKRABORTY	GA, ASSAM MS P.R. MAHANTA, SC, REVENUE
7	WP(C)/290/2017	ABDUL MATLEB and 23 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.B HUSSAIN MR.A K HUSSAIN	GA, ASSAM

8	WITH WP(C)/5324/2011	MD. MAKAR ALI and 69 ORS. Versus THE STATE OF ASSAM AND ORS	MR.R ISLAM MD.S ISLAM	GA, ASSAM MRS.V L SINGH MR.S SARMA SC, DLR SC, REVENUE
9	WITH WP(C)/844/2012	MD NAZIBAR RAHMAN and 45 ORS Versus THE STATE OF ASSAM AND ORS	MR.R ISLAM MD.A HUSSAIN	SC, REVENUE
10	WITH WP(C)/190/2017	SHIRAJUL ISLAM and 26 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A M MAZUMDAR MR.R ISLAM MR.D N SARMA	GA, ASSAM
11	WP(C)/4835/2019	ANKIT JAJODIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS R GOGOI MS D DUTTA	GA, ASSAM GA, NAGALAND
12	WP(C)/4878/2019	ABDUL AHAD CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. S U AHMED MS. I KEITZAR MR. A I KATHAR	GA, ASSAM
13	WP(C)/4901/2019	VIKRANT SINGH AND 6 ORS. Versus THE UNION OF INDIA AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. K K PARASAR MR. S SUTRADHAR ASSTT.S.G.I. SC, IIT
14	WP(C)/4970/2019	98 HAJIPARA GAON PANCHAYAT JOB CARDS SRAMIK SANTHA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS S DAS	GA, ASSAM
15	WP(C)/4984/2019	CHARAN DASI MANDAL @ BUSI MANDAL Versus THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/8722/2019 FIXED	ANANDA BORO AND 84 ORS. Versus THE UNION OF INDIA AND 5 ORS	MS F AHMED MR. S A AHMED MS M GOGOI MRS. P PHUKAN	GA, ASSAM SC, BTC ASSTT.S.G.I. SC, REVENUE
17	WP(C)/2735/2021 FIXED	NUR NEHAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
18	WP(C)/4145/2021 FIXED	SUNMAI PHUKAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
19	WP(C)/6267/2021	GREEN VISION INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MRS N GOGOI	SC, GST
20	WP(C)/7113/2021 FIXED	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE
21	WITH WP(C)/4190/2021	ABDUL OHAB Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, REVENUE
22	WP(C)/7284/2021 FIXED	SMTI. SARITA DEVI SARAF Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S KHOOND MR D J MEDHI	MR K AGARWAL GA, ASSAM MR. R K D CHOUDHURY (r-2) MR. P S BHATTACHARYYA (r-2) MR. M DAS MS. P NEOG MR. A DAS MR. B J TALUKDAR SC, REVENUE

23	WP(C)/1067/2022	KRISHNA MURARI BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. D K KOTHARI MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS N MAHANTA N GAUTAM MR T R SEN MR Y KOTHARI	MR. S C KEYAL (r-2 to 7) MR H GUPTA (R-1 to 7) ASSTT.S.G.I.
	WITH I.A.(Civil)/721/2022 in WP(C)/1067/2022	KRISHNA MURARI BAJAJ Versus THE UNION OF INDIA AND 6 ORS B	MS. M L GOPE MS. N GOGOI	ASSTT.S.G.I.
24	WP(C)/1116/2022	SANDEEP BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. D K KOTHARI MR. U K BARMAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS N MAHANTA N GAUTAM MR T R SEN MR Y KOTHARI	MR. S C KEYAL (r-2 to 7) MR H GUPTA ASSTT.S.G.I.
	WITH I.A.(Civil)/713/2022 in WP(C)/1116/2022	SANDEEP BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	ASSTT.S.G.I.
25	WP(C)/1112/2022	SUMIT BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. D K KOTHARI MR. U K BARMAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS N MAHANTA N GAUTAM MR T R SEN MR Y KOTHARI	MR. S C KEYAL (r-2 to 7) MR H GUPTA ASSTT.S.G.I.
	WITH I.A.(Civil)/716/2022 in WP(C)/1112/2022	SUMIT BAJAJ Versus THE UNION OF INDIA AND 6 ORS F	MS. M L GOPE MS. N GOGOI	ASSTT.S.G.I.
26	WP(C)/6136/2022 (FOR DISMISSAL), FIXED	NUR ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. A K HUSSAIN (R8) SC, REVENUE
27	WP(C)/8426/2022 FIXED	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/844/2023 in WP(C)/8426/2022	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/1365/2023 in WP(C)/8426/2022	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS	GA, ASSAM SC, RAILWAY SC, REVENUE
28	WP(C)/239/2023	ABDUL KASHEM AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. D HUSSAIN MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
29	WP(C)/1164/2023	BANK OF INDIA Versus M/S MURULI HARDWARE AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. R DUBEY(R-4) MR. D MAZUMDAR (r-3) MS. S KANUNGOE (r-3) MS. J CHETTRY (r-3) MR. S K CHOUDHURY (R-4)

30	WP(C)/3151/2023 FIXED	DANIEL BRAHMA Versus THE STATE OF ASSAM AND 9 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, PWD SC, FOREST
31	WP(C)/3153/2023 FIXED	DANIEL BRAHMA Versus THE STATE OF ASSAM AND 9 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS B CHOUDHURY	GA, ASSAM MR. S S ROY (R-12) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, PWD SC, FOREST
32	WP(C)/3569/2023	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
33	WP(C)/4295/2023	CHANDRA KUMAR CHAKMA AND 78 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. D K BAGCHI (LEGAL AID COUNSEL) MS P TAMULI	GA, ASSAM MR. A H ALAMGIR (r-8) SC, FOREST
34	WP(C)/4376/2023	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
	WITH			
35	WP(C)/4841/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
	WITH			
36	WP(C)/4842/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
37	WP(C)/5116/2023	SMTI. (DR) JUTITARA DAS Versus THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS MR. A BHATTACHARYA (r- 2) MR. A BHATTACHARJEE (r- 2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
38	WP(C)/5528/2023	SANTANU BARKATOKY AND 5 ORS. Versus ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
		<u>BAIL HEARING (BA)</u>		
39	Bail Appln./1622/2024 FIXED	MIZANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
		<u>BAIL HEARING</u>		
40	AB/190/2024 FIXED	ANIL MUCHAHARY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
		<u>ORDERS</u>		
41	WP(C)/4977/2019	PRADIP DAS Versus UNITED BANK OF INDIA AND 2 ORS.	MRS. A GAYAN	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA
42	WP(C)/8195/2019	JAYANTA MADHAB HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM
43	Cont.Cas(C)/80/2020	CENTRAL INSTITUTE OF PARAMEDICAL TECHNOLOGY AND SCIENCE SOCIETY Versus K.K.DWIVEDI, IAS AND ANR.	MR. B GOGOI MR P NAYAK	

44	WP(C)/6460/2022	RINKU NATH AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MRS. S ROY MS A DAS	SC, P AND R.D. GA, ASSAM
45	Cont.Cas(C)/151/2023	MD. SAHANUR ALI Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS P DEY	MR. D SAIKIA MR. S BORA
46	WP(C)/438/2023 WITH OFFICE NOTE	MUSTT. ANJUWARA BEGUM @ ANJUBARA BEGUM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS.	MR. P MAHANTA MISS. M BORAH MR H K BARUAH	SC, APDCL MR M CHETIA, JUNIOR GOVT. ADVOCATE, ASSAM, (R-6)
47	Cont.Cas(C)/460/2023	SAMIR ALI Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. W RAHMAN	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. S DUTTA (R-1)
48	Cont.Cas(C)/481/2023	ABDUL KADER Versus RAKESH KUMAR , IAS	MR. F A HASSAN MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI	
49	WP(C)/1067/2023	BIMALA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM MS. P R MAHANTA (R-2) SC, FINANCE SC, REVENUE
50	WP(C)/1798/2023	CHUTIYA SANSKRITI BIKASH KENDRA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR S BORTHAKUR MR. D CHUTIA MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
51	WP(C)/6757/2023	M/S APEEJAY TEA LIMITED (PROP HILIKA TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
52	WP(C)/1037/2024 FIXED	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/858/2024 in WP(C)/1037/2024	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 8 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/925/2024 in WP(C)/1037/2024	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM MR. A NARZARI SC, BTC
53	WP(C)/3362/2024 FIXED	N F RLY OBC EMPLOYEES ASSOCIATION AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MS K BHATTACHARYYA MS B BORA	SC, C.G.C.

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LEAVE NOTE OF ADVOCATES FOR 17/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024

12)	MS M DAS	15-07-2024	To	24-07-2024
13)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
14)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
15)	K U AHMED	16-07-2024	To	22-07-2024
16)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
17)	MR. R K BHATRA	16-07-2024	To	19-07-2024
18)	MR. P MAHANTA	17-07-2024	To	22-07-2024
19)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR WEDNESDAY, THE 17TH DAY OF JULY, 2024]

[AT 3:00 PM]

BEFORE
HON'BLE MR. JUSTICE MANISH CHOUDHURY

[COURT NO: 12]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

MOTION

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|-------------------|---|---|--|
| 1. WP(C) 217/2024 | NONGKU MEGU AND 12 ORS
VERSUS
THE GAUHATI HIGH COURT
AND 2 ORS. | KAMAL SAXENA
MINGKONG PERTIN
RADHE YAKANG
EDDIE PAYENG
U BORI | MUK PERTIN, SENIOR
ADVOCATE
GA(AP)
SC GAUHATI HIGH
COURT |
|-------------------|---|---|--|